



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/795/2022	KONTO WARISA AND ORS Versus AJAY KUMAR BHALLA, IAS AND ANR	MR D C K HAZARIKA	
2	WP(C)/6858/2022 FIXED	ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. D K BAGCHI
3	WP(C)/8384/2022	BIJOY RAY CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. A DEKA MR. N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDER NO STEPS				
4	I.A./469/2015 IN WA SL. NO. 253097, WITH WP(C)/1726/12 AND WP(C)/2400/12 (BOTH D/O)	SMT. ANJALI GOSWAMI Versus THE STATE OF ASSAM and 4 ORS,	MR.D SARMA MR.B SINHA	SC, SECONDARY EDUCATION(Res. No. 4 & 5 notice issued/ not appeared)
5	I.A.(Civil)/3150/2017 in WA/303611/2017	THE STATE OF ASSAM Versus DWADAS ADITYA DAS and 2 ORS,	MR.N SARMA SC, EDUCATION MR.D SAIKIA MR.A DEKA	
	WITH WA/303611/2017 (Filing Number)	THE STATE OF ASSAM and ANR Versus SHRI DWADAS ADITYA DAS and 2 ORS		
6	WA/239/2022	EQUALITY FORUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM MR D K DAS (R6) MR H BETALA (R6) MR C KUMAR (R6)
	WITH WA/8026/2022 (Filing Number)	SANJAI KUMAR MAHANTA Versus BHAGWAN PATOR AND 22 ORS. B	MR. K N CHOUDHURY	

WITH
I.A.(Civil)/1935/2022

SANJAI KUMAR MAHANTA
Versus
BHAGWAN PATOR AND 22 ORS.

MR. K N CHOUDHURY
MR. D J DAS
MR. D J DAS
MS N MAHANTA
MS N MAHANTA
N GAUTAM

GA, ASSAM
MR D K DAS
MR D MAHANTA
MR D MAHANTA
MR H BETALA
SC, WPT AND BC
FOR CAVEATOR
SC, IRRIGATION
SC. WATER RESOURCE
DEPTT.

ADMISSION

8 C.Ex.App./7/2022

COMMISSIONER OF GST AND CENTRAL
EXCISE

SC, GST
MR. S C KEYAL

9 WA/299/2022
FIXED

M/S S. GOPAL AND COMPANY
SHARUKH AHMED @ MUKTAR
Versus
THE UNION OF INDIA AND 5 ORS

MR. N J DUTTA
MR N AHMED
M M ZAMAN

GA, ASSAM
MS. B SARMA (r-1)
ASSTT.S.G.I.

10 WP(C)/489/2022

M/S RATHI TRADERS AND ANR
Versus
THE UNION OF INDIA AND 4 ORS

DR A SARAF
MR P BARUAH
MR. Z ISLAM
MR S J SAIKIA
MR. N N DUTTA

SC, GST

WITH
11 WP(C)/4085/2021

M/S CHUNNILAL BOTHRA AND SONS
Versus
THE UNION OF INDIA AND 4 ORS

DR. A SARAF
MR P BARUAH
MR. S P SHARMA
MR. Z ISLAM
MR. P DAS
MR. N N DUTTA

SC, GST
MR. A K BARUAH (R-5)
MR S J SAIKIA
MR A DAS (R-5)

WITH
12 WP(C)/4100/2021

M/S JAISWAL TRADING AND ANR
Versus
THE UNION OF INDIA AND 3 ORS

DR. A SARAF
MR P BARUAH
MR. S P SHARMA
MR. Z ISLAM
MR. P DAS
MR S J SAIKIA
MR. N N DUTTA

SC, GST
MR. A K BARUAH (R-4)
MR A DAS (R-4)

WITH
13 WP(C)/4151/2021

HEMKARAN STORES
Versus
THE UNION OF INDIA AND 5 ORS

DR. A SARAF
MR P BARUAH
MR. S P SHARMA
MR. P DAS
MR S J SAIKIA
MR. N N DUTTA

SC, GST
MR. A K BARUAH (R-5)
MR A DAS (R-5)

WITH
14 WP(C)/4166/2021

VIJAY TRADING CO.
Versus
THE UNION OF INDIA AND 4 ORS

DR. A SARAF
MR P BARUAH
MR. Z ISLAM
MR. P DAS
MR S J SAIKIA
MR. N N DUTTA

SC, GST
MR. A K BARUAH (R-5)
MR A DAS (R-5)

WITH
15 WP(C)/4168/2021

MOTILAL GYANCHAND AND ANR
Versus
THE UNION OF INDIA AND 4 ORS.

DR. A SARAF
MR P BARUAH
MR. S P SHARMA
MR. Z ISLAM
MR. P DAS
MR S J SAIKIA
MR. N N DUTTA

SC, GST
MR. A K BARUAH (R-5)
MR A DAS (R-5)

WITH
16 WP(C)/4170/2021

M/S SOCIETY SOAP WORKS AND ANR
Versus
THE UNION OF INDIA AND 4 ORS

DR. A SARAF
MR P BARUAH
MR. S P SHARMA
MR. Z ISLAM
MR S J SAIKIA
MR. N N DUTTA

SC, GST
MR. A K BARUAH (R-5)
MR A DAS (R-5)

17	WITH WP(C)/4173/2021	MAHABIR PRASAD MAHENDRA KUMAR Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
18	WITH WP(C)/4327/2021	GUNCHAND DALCHAND Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
19	WITH WP(C)/5107/2021	ABHAY ASSOCIATES AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
20	WITH WP(C)/7236/2021	M/S LUNAKARAN NANDKISHORE AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
21	WITH WP(C)/495/2022	TOLARAM SURENDAR KUMAR KUNDALIA AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
ORDERS				
22	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
23	WA/46/2016	SRI TAPAN BHATTACHARJEE Versus THE MANAGEMENT OF SEGUNBARI TEA ESTATE and ANR	MR.P KALITA MRS.A BHATTACHARYYA	MR.S N SARMA(R-1) MR.A SARMA(R-1) MR.S CHOUDHURY(R-1) MS.P KHOUNDR-1 MR.A JAHID(R-1)
24	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
25	WA/23/2018 WITH WP(C)/338/2012 (D/O)	MOHINI GOHAIN BARUAH and ANR Versus DHEBAR GOHAIN BARUAH and 5 ORS	MR. D DAS SR. ADV MR. H RAHMAN MR. B J GHOSH MR. R DE R SARMAH	MR C BARUAH MR Z MUKIT MR. A SATTAR MR. B BARUAH MS. S G BARUAH MR H K BARUAH

26	WP(C)/1089/2018	SUJATA BANIK Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MS A MAHANTA	MR. B D KONWAR SR. ADV. SC, AG MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN ASSTT.S.G.I.
27	PIL/30/2019 WITH WP(C)/4048/2018 (D/O)	KALBARI EDUCATED UNEMPLOYED YOUTH SOCIETY AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. B C DAS MR. S CHAUHAN MR. B B NARZARY MR. P MAZUMDER N ALAM	MR N DUTTA GA, ASSAM MR. P HAZARIKA MR. H S BORAH MS. L ISLAM ASSTT.S.G.I. AG, ASSAM
	WITH			
28	WP(C)/2580/2014	JANAKLAL BASUMATARY and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.S CHAUHAN MR.B B NARZARI MR.A R SHOME	MR.N DUTTA(R-7) GA, ASSAM MR.G SHARMA MR.N N B CHOUDHURY(R-7) MR.M SARANIA(R-7) MR.S SARMA(R-7) MR.P HAZARIKA MR.S AHMEDR-7 MR.M CHOUDHURY(R- 5 & 6) MS.A DAS MR.C DAS(R-7)
	WITH			
29	WP(C)/4840/2018	JANAKLAL BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. B B NARZARY MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM MR. M SARANIA (R-6) MR. M CHOUDHURY (R3) MR. P HAZARIKA (R3) MR. B DEKA (CGC) MR. A I KATHAR (R-6) MR. P K MUNIR (R3) MS. I KEITZAR (R-6) ASSTT.S.G.I.
30	WA/30/2019	SMTI MOMTAZ BEGUM Versus SMTI MOUSUMI MAZUMDAR AND 7 ORS	MR. N BORAH MR. J PATOWARY MR. H MAZUMDER	MR. A GANGULY (R1) MR. A DUTTA (R1) MR. A DHANUKA (R1) SC, EDU SC, SSA
31	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
	WITH			
32	PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
33	Mat.App./6/2020 WITH LCR	SRI ARUN KUMAR MALAKAR Versus SMTI. PRATIMA MALAKAR	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	
34	I.A.(Civil)/445/2020 in Mat.App./1940/2020	RENUKA BORO Versus PHUKAN CH BORO	MS. M BORAH MS. A KALITA	
	WITH			
	Mat.App./1940/2020 (Filing Number)	RENUKA BORO Versus PHUKAN CH BORO		
35	PIL/12/2021	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS	MS N NATH MR. M DUTTA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, LEGAL AID SC, GHC

36	WA/88/2021	RATNA SUKLABAIDYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B J GHOSH MR. A M S MAZUMDER	SC, ELEM. EDU MR. A K DUTTA MR. B PURKAYASTHA MS. P PATHAK
37	Cont.Cas(C)/475/2021	BAKUL MALAKAR Versus MANISH THAKUR, IAS AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. D SAIKIA (R-1) MR. B GOGOI (R-1) MR P NAYAK (R-1) MR A CHALIHA (R-1)
	WITH			
38	Cont.Cas(C)/347/2021	SABIR AHMED BARBHUIYA Versus MANISH THAKUR, IAS AND ANR	MR. S B LASKAR MR. H A LASKAR	
39	Mat.App./3/2022	JOY RAJ Versus DEBAPRIYA SHIL	MR. D CHAKRABARTY	MR. R K JAIN TULIKA BORAH
	WITH			
40	Mat.App./1/2022	JOY RAJ Versus DEBAPRIYA SHIL	MR. D CHAKRABARTY	
	WITH			
	I.A.(Civil)/361/2022 in Mat.App./1/2022	JOY RAJ Versus DEBAPRIYA SHIL	MR. D CHAKRABARTY	MR. R K JAIN TULIKA BORAH
41	WA/8/2022	THE STATE OF ASSAM AND ANR Versus SMTI BORNALI TAMULI AND 5 ORS	MR. T C CHUTIA MR. T C CHUTIA	MR. M K BORAH (R-1)
42	W.P.(Crl.)/25/2022 FIXED	BABUL AHMED Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED	GA, ASSAM MR. U K GOSWAMI ASSTT.S.G.I.
43	PIL/27/2022	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, NRC ASSTT.S.G.I.
	WITH			
44	WP(C)/1411/2022	SANJOY DEY AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I.
45	WA/181/2022 WITH CAVT./39/2022, WP(C)/4957/2016 (D/O)	HAFIZ UDDIN AHMED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU MR. M K CHOUDHURY (r-5) MR. A BARKATAKI K U AHMED (r-5) MR P BHARDWAJ FOR CAVEATOR SC, U G C
46	WA/203/2022	PRODIP GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. D K KOTOKY MR B SINHA MR. N D SARMA	SC, SEC. EDU. MR. N BORUAH SR. GA, ASSAM SC, SEBA
47	I.A.(Civil)/3848/2022 B/O in WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH			
	WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH			
48	WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH			
	I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC

STAY MATTERS

49 I.A.(Civil)/3811/2022
in WA/295/2022

THE ASSAM FISHERIES DEVELOPMENT
CORPORATION LTD. AND ANR.

MR P SHARMAH

MR. B D KONWAR SR. ADV.

Versus

SPANDAN DAS AND 30 ORS.

WITH

WA/295/2022

THE ASSAM FISHERIES DEVELOPMENT
CORPORATION LTD.

MR P SHARMAH
SC, AFDC

MR. B D KONWAR SR. ADV.
GA, ASSAM

Versus

SPANDAN DAS AND 30 ORS.

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,2nd January 2023]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2984/2019 WITH LCR	AZIZUR RAHMAN Versus UNION OF INDIA AND 6 ORS.	MD. S M RAHMAN MR. A BHATTACHARYYA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/3583/2019 WITH LCR	KUDDUS ALI @ ABDUL KUDDUS Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4,7)
3	WP(C)/1987/2021 WITH LCR	INNAS ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/7514/2022 WITH LCR	TOZIM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. M RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/8368/2022	WAHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/8371/2022	MUSTT KABITAN NESSA @ KABITAN KHATUN Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH MS. K BORUAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/8374/2022	JOHIRUL ALI Versus THE UNION OF INDIA AND 4 ORS	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	GA, ASSAM DY.S.G.I. SC, ECI
8	WP(C)/8386/2022	JAHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/8388/2022	NILIMA DEV @ BULAN DEB @ BULEN DEV @ NILIMA DEB @ NILIMA DEB NAHA Versus THE UNION OF INDIA AND 6 ORS	MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

10	WP(C)/8394/2022	MONIRUL ISLAM@MD MONIRUL ISLAM Versus THE UNION OF IDIA AND 6 ORS	G UDDIN MS. P ADHIKARI MR A H SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/8396/2022	NEELA KHATUN @ NILA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR M CHOUDHURY MR. M MONDAL	GA, ASSAM SC, NRC SC, F.T SC, ECI
12	WP(C)/8399/2022	MD. INTAZ ALI Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA B DUTTA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/8402/2022	MD MIRAJ ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S R GOGOI MR. U K DAS J SAIKIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/8403/2022	HIKMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/8404/2022	MOZAMMEL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. N HOSSAIN MR M MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
16	WP(C)/8405/2022	RABI DAS Versus UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
17	WP(C)/8410/2022	HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. N HOSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/8420/2022	JAGU MANDAL Versus UNION OF INDIA AND 7 ORS	MR. H C SARMA MR L SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/8422/2022	MUSSTT. CHAHERA KHATUN AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA B DUTTA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
20	WP(C)/8430/2022	INNUS ALI Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
21	WP(C)/8436/2022	JAHERA KHATUN @ JAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
22	WP(C)/8438/2022	MD. IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR. S R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
23	WP(C)/1902/2018 WITH LCR	BABUL SAHA Versus UNION OF INDIA AND 6 ORS.	MS. J PAUL MRS. R BHARALI	MR J PAYENG ASSTT.S.G.I.

24	WP(C)/8317/2019 WITH LCR	KARTIK BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MS. P UPAMANYU	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
WITH				
25	WP(C)/1152/2022	SWARAJEET @ SWARAJIT @ SURJIT BISWAS AND 6 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
26	I.A.(Civil)/3818/2022 WITH WP(C)/6172/2022 (D/O) in WP(C)/6172/2022	MUSST. BASIRAN NESA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./28/2022	PRADIP CHOUDHURY Versus UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
ADMISSION				
2	WP(C)/1326/2020 PART-HEARD	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
3	WITH WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
4	WITH WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4021/2019 in WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
5	WITH WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA

6	WITH WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
7	WITH WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
8	WITH WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
9	WITH WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
10	WITH WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
11	WITH WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
12	WITH WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
13	WITH WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
14	WITH WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
15	WITH WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
ORDERS				
16	Review.Pet./111/2019 WITH WP(C)/3248/2016 (D/O), CAVT./160/2019 (D/O), Review.Pet./1/2016 (D/O), WP(C)/6273/2014 (D/O), CAVT./1481/2015 (D/O)	SMTI. MITALI GOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DE	GA, ASSAM MR. M J BARUAH FOR CAVEATOR

17	Review.Pet./15/2020 WITH WP(C)/9190/2019 (D/O)	ABDUL HAMID KHANDAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MR R DHAR (R-3)
18	Review.Pet./18/2021 WITH WP(C)/4243/2019 (D/O)	THE DEPUTY COMMISSIONER, CHARAIDEO AND ANR. Versus PREM KANTA TANTABAI AND 7 ORS.	MR. J PATOWARY	
19	Review.Pet./23/2021 WITH WP(C)/1705/2015 (D/O), CAVT./310/2015 (D/O)	ANIS ALAM KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. A DEKA MRS. P GOSWAMI MR. S K DEKA MR D K DAS MR. A GAUTAM	SC, SEC. EDU. MR. M K CHOUDHURY MR J ABEDIN MR. S P ROY MR. D A KAIYUM MR. A BARKATAKI MR N BARUAH MR A K RAI MR P BHARDWAJ MR. M SARMA MR J ISLAM MS K GOGOI MS. N RAI SC, SEBA
20	Review.Pet./106/2021 WITH WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. B CHETRI (r-8) MS. D MUSAHARY MR K KASHYAB (r-8) MR. R BARPUJARI SC, FINANCE
	WITH WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
22	Review.Pet./107/2022 WITH WP(C)/915/2019 (D/O)	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
		HEARING		
23	Arb.P./6/2022 FIXED	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
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[For Monday,2nd January 2023]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3250/2021	HARSHA MOHAN SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU. SC. EDU.
2	WP(C)/4478/2021	GIRIBALA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K TIWARI MR. A LAL MR. M PANDIT	SC, ELEM. EDU GA, ASSAM SC, HEALTH
3	Cont.Cas(C)/636/2022	ABDUR RASHID SK AND ANR Versus SURANJANA SENAPATI	MR. K A MAZUMDER MR A HAI	
4	Cont.Cas(C)/715/2022 WITH WP(C)/9306/2019(D/O) WITH REVIEW PET./167/2016(D/O) WITH WP(C)/3190/2012(D/O) FIXED	DILIP KUMAR TALUKDAR AND 4 ORS Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR. N SARMA MR H BEZBARUA	
5	Cont.Cas(C)/761/2022 FIXED	INDIRA THAKURIA AND 3 ORS A Versus MAMATA HOJAI	MR. K N CHOUDHURY MR. U K BARMAN MR. R M DEKA MR H ALI MR. M MALAKAR MR. R KONWAR	SC, SEC. EDU.
6	Cont.Cas(C)/766/2022 FIXED	MAINUL HOQUE Versus BIJOYA CHOUDHURY AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A MONDAL	SC, SEC. EDU.
7	Cont.Cas(C)/769/2022 FIXED	BINA GOGOI Versus BIJOYA CHOUDHURY AND ANR	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU
8	Cont.Cas(C)/792/2022	ARUP DEY Versus DR. OM PRAKASH, IAS AND 2 ORS	MR S C DAS MR P BURAGOHAIN	
9	Cont.Cas(C)/794/2022	SMTI DIPALI SEN Versus DR. BIJOYA CHOUDHURY, IAS AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	
10	WP(C)/5795/2022	DRONA KANTA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR D K MEDHI P BORUAH	SC, SEC. EDU. GA, ASSAM SC, AG
11	WP(C)/6999/2022	PABITRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, EDU SC, FINANCE

12	WP(C)/7051/2022	TUHIN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM
13	WP(C)/7113/2022	MD. SURUJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, ELEM. EDU
14	WP(C)/7372/2022 FIXED	MITHARAM DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. L GOGOI	SC, ELEM. EDU
15	WP(C)/7393/2022	MANOJ KUMAR GOGOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S C BISWAS MR M REJA MS A BORAH MS. J GHOSH	SC, HEALTH
16	WP(C)/7955/2022 WITH WP(C)/4314/2010(D/O) FIXED	DILOWARA PARVEEN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	SC, ELEM. EDU GA, ASSAM
17	WP(C)/8337/2022 FIXED	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
18	WP(C)/8340/2022	BHANU UPADHYAYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S SHARMA MS. P TALUKDAR	SC, ELEM. EDU SC, FINANCE
19	WP(C)/8363/2022	CHARU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR R S CHAUHAN MR. R P ROY	SC, SEC. EDU.
20	WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
21	WP(C)/8379/2022	PUHITA BORAH Versus THE STATE OF ASSAM AND 8 ORS.	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU GA, ASSAM
22	WP(C)/8385/2022	MAHESWAR SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR F HAQUE MR. S K M ALOMGIR	SC, SEC. EDU.
23	WP(C)/8390/2022	WASIK AHMED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. LENTSO MR T SHARMA	SC, ELEM. EDU GA, ASSAM
24	WP(C)/8397/2022	SANJIDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU. SC, FINANCE
25	WP(C)/8401/2022	ABDUL MATLEB MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	SC, SEC. EDU. GA, ASSAM
26	WP(C)/8407/2022	DR JINTU MONI DUTTA Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
27	WP(C)/8408/2022	AMINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. S Ali MR K DAS	SC, ELEM. EDU GA, ASSAM
28	WP(C)/8411/2022	RAKHI DEVI AND 46 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M AHMED MD I H LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
29	WP(C)/8418/2022	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	SC, HIGHER EDU
30	WP(C)/8421/2022	MS. FARIDA HANNAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, EDU
31	WP(C)/8429/2022	SHAHNEWAS PERVIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU GA, ASSAM
32	WP(C)/8432/2022	KAMAL KRISHNA KAKOTI Versus THE DIBRUGARH UNIVERSITY AND 3 ORS.	MR. U J SAIKIA MS M DAS	SC, DIB. UNIVERSITY

33	WP(C)/8437/2022	SYED SHAH KAMAL SHAH Versus THE STATE OF ASSAM AND 4 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
34	WP(C)/8439/2022	PANIRAM RAMCHIARY Versus THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC SC, FINANCE
35	WP(C)/8440/2022	SHIBU PAUL Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR B CHANDA MR. M K SHARMA	SC, G U
36	WP(C)/8444/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MD H R AHMED K ZAMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
37	WP(C)/8445/2022	BASHAB DAS AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N HOSSAIN MR. N SARMA MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
<u>ADMISSION</u>				
38	WP(C)/6427/2017 FIXED	MS. JUNU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
39	WP(C)/4934/2022 FIXED	ARJUN SINGH (MINOR) AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K A MAZUMDER MR A HAI	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, NVS
40	WP(C)/7332/2022 FIXED	BHUMIKA DAS (MINOR) AND 10 ORS. Versus THE UNION OF INDIA AND 4 ORS	MD. I H KHAN MR A ALIM SK	GA, ASSAM DY.S.G.I.
WITH				
41	WP(C)/6653/2022	ELIAS AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I. SC, NAVODAYA VIDYALAYA
42	WP(C)/8065/2022 FIXED	POBAN GOGOI Versus THE DIBRUGARH UNIVERSITY AND 3 ORS.	MR R SENSUA MR D BORAH M. A. OASIS	SC, DIB. UNIVERSITY
<u>BAIL HEARING (BA)</u>				
43	Bail Appln./2663/2022 WITH SCANNED COPY OF LCR. FIXED.	AJAY JAISWAL Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. S ROY MR. M H LASKAR MR. M A CHOUDHURY	SC, NCB
<u>ORDERS</u>				
44	WP(C)/2479/2021	MAINAO GAYARI Versus THE STATE OF ASSAM AND 8 ORS	MR C GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, AG MR. R K TALUKDAR (SC, I A AND A D, R4) SC, BTC SC, FINANCE
45	WP(C)/7036/2021	MAHADA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR A DEY	SC, ELEM. EDU GA, ASSAM
46	I.A.(Civil)/3838/2022 WITH WP(C)/7186/2022(D/O) FIXED in WP(C)/7186/2022	SIRAJ UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
47	WP(C)/8037/2022 FIXED	HILAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6937/2021	KHURSHED GUL KHAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M HAQUE MR. DITUL DAS MR. R RAHMAN	MR. SURAJIT DAS (R-6) GA, ASSAM MR. R MAZUMDAR (R-5) MR H BEZBARUA (R-5) MS SURAYA RAHMAN (R-6) MR SARFRAZ NAWAZ (R-6) MR. J ABBAS (R-6) MR S A BARBHUYAN (R-6) MR S T ADNAN (R-6) MS. P KHATUN (R-6) MS. F H AHMED (R-6)
2	CRL.A(J)/130/2022	PITA MURMU Versus STATE OF ASSAM	MR. S DUTTA	PP, ASSAM
3	Crl.A./351/2022	HARIHAR THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/837/2022 in Crl.A./351/2022	HARIHAR THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
4	CRL.A(J)/39/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-3	TIKRU TANTABAI Versus THE STTE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
5	Crl.L.P./65/2022 in Crl.A./4859/2022	STATE OF ASSAM Versus SRI DURGA GHOSH		
	WITH Crl.A./4859/2022 (Filing Number)	THE STATE OF ASSAM Versus DURGA GHOSH E		
	WITH I.A.(Crl.)/838/2022	THE STATE OF ASSAM Versus DURGA GHOSH		

6	CrI.A./72/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	MARJINA KHATUN Versus THE STATE OF ASSAM	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	PP, ASSAM
7	I.A.(CrI.)/293/2022 WITH LCR 3 FILES in CrI.A./118/2022	RAJIB DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. P K GARODIA MR D SARMA	MR T KALITA MR S K BEHARA MR. A KAKATI PP, ASSAM
	WITH CrI.A./118/2022	RAJIB DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. P K GARODIA MR D SARMA	PP, ASSAM
8	I.A.(CrI.)/451/2022 WITH LCR 6 FILES, P.B.-4 in CrI.A(J)/81/2022	JAHEDA BEGUM Versus THE STATE OF ASSAM	MS. B D SARMAH	
	WITH CrI.A(J)/81/2022	JAHEDA BEGUM Versus THE STATE OF ASSAM	MS. B D SARMAH LEGAL AID COUNSEL	
9	CrI.A./36/2022	HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
	WITH I.A.(CrI.)/92/2022 in CrI.A./36/2022	HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
10	I.A.(CrI.)/699/2022 in CrI.A./8645/2022	SAJEN PUMA Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
	WITH CrI.A./8645/2022 (Filing Number)	SAJEN PUMA Versus THE STATE OF ASSAM AND ANR (B)	MR D K BHATTACHARYYA	
11	I.A.(CrI.)/794/2022 WITH LCR 4 FILES, P.B.-2 in CrI.A./271/2019	JESMINARA BIBI Versus JIAUR RAHMAN AND 2 ORS.	MR. M U MONDAL	MR H R A CHOUDHURY PP, ASSAM
	WITH CrI.A./271/2019	JIAUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
12	I.A.(CrI.)/824/2022 in CrI.A(J)/129/2022	REKIBUDDIN AHMED @ BHAITY ALI Versus THE STATE OF ASSAM AND ANR.	MR J DAS LEGAL AID COUNSEL	PP, ASSAM
	WITH CrI.A(J)/129/2022	REKIBUDDIN AHMED @ BHAITY ALI Versus THE STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8126/2022 FIXED	SABITA SAIKIA Versus THE GENERAL MANAGER FCI AND 4 ORS	MR. R CHETRI MR N MILI	SC, F C I
2	WP(C)/8365/2022	NO. 10245224N LNK HEMANTA BORDOLOI Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA M R Sharma	DY.S.G.I.
3	WP(C)/8369/2022	KAMAL SING DAIMARY Versus THE UNION OF INDIA AND 2 ORS	MR. M SARANIA MR. A I KATHAR MS. I KEITZAR H. DAIMARY MR. A SARANIA	DY.S.G.I.
4	WP(C)/8370/2022	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM
5	WP(C)/8372/2022	SHAMVU DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B P SINHA	GA, ASSAM SC, PWD
6	WP(C)/8380/2022	PALLAVI KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR J ISLAM MR. A. HUSSAIN MR. M R ISLAM	GA, ASSAM
7	WP(C)/8381/2022	PRATUL DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, HEALTH
8	WP(C)/8383/2022	GUNA KANTA BHARALI Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR K KALITA	GA, ASSAM SC, P H E
9	WP(C)/8389/2022	RANJIT GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. A B T HAQUE	GA, ASSAM
10	WP(C)/8391/2022	MD. EBADUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, P W D
11	WP(C)/8392/2022	NIRMAL KUMAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
12	WP(C)/8398/2022	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE

13	WP(C)/8400/2022	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MS C MEDHI MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY MR S I ZAKARIYA	GA, ASSAM SC, IRRIGATION
14	WP(C)/8412/2022	MAHMUDA FIRUJ Versus THE STATE OF ASSAM AND 4 ORS	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	GA, ASSAM SC, REVENUE
15	WP(C)/8414/2022	PURABI SAIKIA MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
16	WP(C)/8415/2022	PARISMITA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI	GA, ASSAM SC, HEALTH
17	WP(C)/8417/2022	JJARUL ISLAM Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN	SC, PWD ROAD GA, ASSAM
18	WP(C)/8419/2022	KRISHNA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	GA, ASSAM
19	WP(C)/8424/2022	RAHUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, P H E
20	WP(C)/8427/2022	TAZ UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, PWD SC, FINANCE
21	WP(C)/8435/2022	SMT JYOTSNA MAYEE SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR R CHAKRAVORTY MR D DAS MS. R. ENGJAIFI S RABHA MR. D J NATH	GA, ASSAM
22	WP(C)/8441/2022	DR. BISWAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	DR G J SHARMA MR S NATH	SC, AG SC, HEALTH
23	WP(C)/8443/2022	RAMA KANTA DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SC, HANDLOOM AND TEXTILE SC, FINANCE
24	WP(C)/8450/2022	ABHIRAM DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. D CHOUDHURY MR J DAS	SC, REVENUE SC, BTC
25	WP(C)/8451/2022	MRS. RUPJYOTI SAIKIA CHANGMAI AND 6 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. L GOGOI	GA, ASSAM SC, REVENUE
ADMISSION				
26	WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
27	WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
WITH				
I.A.(Civil)/1320/2020 in WP(C)/623/2017		TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI

	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1655/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS. Versus SARMISTHA BARUA AND 13 ORS. SANKAR RAJ SARMA AND 4 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA SC, HEALTH
28	WP(C)/57/2020	Versus THE STATE OF ASSAM AND 4 ORS.	MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR	
29	WP(C)/170/2020	PRANAB MAZUMDAR Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS. B SARMA ASSTT.S.G.I.
30	WP(C)/3996/2020	BHABESH DOLEY AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, APSC MR P NAYAK, SC, P&RD
31	WITH WP(C)/5170/2020	HASIBUR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. M ALOM	SC, APSC MR P NAYAK, SC, P&RD SC, FINANCE
32	WP(C)/4606/2020	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K MEDHI ASSTT.S.G.I.
33	WP(C)/5123/2020	DHIREN BHARALI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. C GOSWAMI	SC, PNRD MR. M NATH SC, AG MR. S K MEDHI (r-5) SC, FINANCE DEPTT.
34	WP(C)/881/2021	KAMAL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P SARMAH MR. S UPADHAY	SR. GA, ASSAM SC, P H E
35	WP(C)/979/2021	NOZMUL HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MS. N GOGOI MS. P S CHAKRABORTY	SC, PNRD GA, ASSAM MR. K K BHATRA (R6) SC, AG MR. R K BHATRA (R6) MS R GANGAWAT (R6) MR A BHATRA (R6) SC, REVENUE
36	WP(C)/3747/2021	KUMAR CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. B CHETRI MR P BHATTACHARJYA	MR. U K GOSWAMI ASSTT.S.G.I.
37	WP(C)/3766/2021	KANAK HIRA AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D HAZARIKA MR. R PHUKAN	SC, PWD
38	WP(C)/3892/2021	LAKHINDRA MECH Versus THE STATE OF ASSAM AND 3 ORS	B R BRAHMA MR H TALUKDAR	SC, AG MR. S K MEDHI (SC, AG, R3) SC, PWD SC, FINANCE
39	WP(C)/4827/2021	DHANJIT KUMAR DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	SC, AG SC, BTC SC, FINANCE
40	WP(C)/6817/2021	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR H SHARMA	MR. K GOGOI ASSTT.S.G.I.
		ORDERS		
41	WP(C)/1761/2021	SANTI KANDULNA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, FINANCE
42	Cont.Cas(C)/195/2022	SARBESWAR DAS Versus TULSI CHANDRA SWARGIARY AND 3 ORS	MR. P J PHUKAN MR P P PHUKAN	

43	Cont.Cas(C)/501/2022	MRIGEN SARKAR AND ANR Versus JAYANT NARLIKAR AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MS. M D BORAH MR R B GOSWAMI
44	I.A.(Civil)/3805/2022 WITH WP(C)/2379/2016(D/O) in WP(C)/2379/2016	SYED MOZAHARUL ISLAM AND 5 ORS . Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN	SC, HEALTH
45	I.A.(Civil)/3816/2022 in WP(C)/3487/2017	ON THE DEATH OF AZIM UDDIN CHOUDHURY HIS LEGAL HEIRS ANOWARA BEGAM CHOUDHURY Versus THE COMMISSIONER AND SECRETARY AND 5 ORS.	MS R RAJKHOWA	GA, ASSAM SC, AG
WITH WP(C)/3487/2017		AZIM UDDIN CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	DR. B AHMED MR.I H BARBHUIYA MS R RAJKHOWA MR. A K AZAD	GA, ASSAM SC, AG MR. A ROY(SC,PNRD R-1&2) MR. R K TALUKDAR (R-5)
HEARING				
46	WP(C)/4633/2018 B/O	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
WITH I.A.(Civil)/2252/2019 in WP(C)/4633/2018		GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



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[For Monday,2nd January 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5024/2021	DIGANTA BURAGOHA Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
2	Cont.Cas(C)/722/2022	KASHEMA BIBI Versus DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
3	Cont.Cas(C)/723/2022	ROFIQ UDDIN Versus DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
4	Cont.Cas(C)/726/2022	UMMOR ALI Versus DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
5	Cont.Cas(C)/790/2022	MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
6	Cont.Cas(C)/791/2022	CHARAN BORGAYARY Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	
7	Cont.Cas(C)/793/2022	ASHISH NATH Versus DR JOHN BERCHMANS EKKA AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	
8	Cont.Cas(C)/796/2022	DEEPSHIKHA BORAH Versus HRISHIKESH DAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI	
9	AB/3818/2022	RAHIMA BIBI AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH	PP, ASSAM
10	AB/3833/2022	AMINUL ISLAM @ AMINUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
11	WP(C)/8185/2022 FIXED	JITUMANI DAS Versus THE COMMISSIONER OF EXCISE AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, EXCISE DEPTT.
12	WP(C)/8195/2022 FIXED	KALPANA CHAMUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY MS N GUPTA MS K BORAH	GA, ASSAM
13	WP(C)/8356/2022	GAGAN DAS AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N ALAM MR K JAIN	GA, ASSAM SC. REVENUE SC, PCB

14	WP(C)/8375/2022	RATNESWAR PATGIRI AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M DUTTA MR. N UDDIN MS S DEV	GA, ASSAM
15	WP(C)/8378/2022	RAMJAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, SSA
16	WP(C)/8393/2022	PALLAV THAKURIA Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, REVENUE
17	WP(C)/8406/2022	NIZAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
18	WP(C)/8409/2022	MOHAMMED HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN MD A RAHMAN	GA, ASSAM DY.S.G.I.
19	WP(C)/8413/2022	DEBO BORKOTOKY Versus THE STATE OF ASSAM AND 6 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY	GA, ASSAM SC, REVENUE
20	WP(C)/8416/2022	NAZIR HUSSAIN LASKAR AND 46 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
21	WP(C)/8423/2022	KHAYER UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
22	WP(C)/8425/2022	DILIP BORA Versus THE STATE OF ASSAM AND 7 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, AG SC, IRRIGATION SC, FINANCE
23	WP(C)/8426/2022	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM DY.S.G.I. SC, REVENUE
24	WP(C)/8428/2022	M/S GOODWILL TRADERS Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	DY.S.G.I.
25	WP(C)/8431/2022	M/S D D WIRE NETTING Versus THE STATE OF ASSAM AND 5 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	SC, WATER RESOURCE
26	WP(C)/8433/2022	MANJU KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
27	WP(C)/8434/2022	THE ARYA PATH KALI MANDIR COMMITTEE Versus THE STATE OF ASSAM AND 2 ORS.	MS. T ROY MR . B MALAKAR MS M ROY	GA, ASSAM SC, REVENUE
28	WP(C)/8442/2022	REHANA AKTAR CHOUDHURY @ RAHENA AKTAR CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
29	WP(C)/8446/2022	TATA MOTORS FINANCE LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R DE MS. D PATHAK	SC, TRANSPORT
30	WP(C)/8448/2022	BISHWAJIT GOGOI Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MS S SHARMA	GA, ASSAM SC, FOREST
<u>ORDER NO STEPS</u>				
31	WP(C)/2172/2021	GOPAL SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM

32	WP(C)/6295/2021	JAKIR HUSSAIN LASKAR AND 5 ORS Versus THE DEPUTY COMMISSIONER, CACHAR AND 11 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (R-6,7,8,10,11) MR. A B T HAQUE (R-6,7,8,10,11)
ADMISSION				
33	WP(C)/1048/2018	BEDA KRISHNA GOSWAMI AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRS J M KONWAR MR. R KALITA MR. R SALOI MS S NEWAR	SC, APDCL MR. D MAZUMDAR (r-6) MR D BHARDWAJ (r-6) P SONOWAL
34	WP(C)/1667/2018	PEARLY BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MS N KALITA MS. J HAZARIKA MR. D KALITA MR. P MAHANTA	MR. A CHOUDHURY (R5) GA, ASSAM MD. S ISLAM (R5) MS. A KAUSHAR (R5)
35	WP(C)/2188/2018	LILADHAR MAUMDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. U DAS MR. A RAHMAN MR. S UPADHAY	GA, ASSAM SC, REVENUE SC, IRRIGATION SC, BTC
36	WP(C)/2646/2018	SHAH SULTAN GIASUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. D P CHALIHA MR. U P CHALIHA MR. A ISLAM	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
37	WP(C)/5883/2018 WITH WP(C)/606/2017(D/O)	PORAN KUMAR DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. R DE MS. D DEVI MRS. M RAJKUMARI	MR. Y DOLOI SC, IWT
38	WP(C)/6396/2018	DIBYA RAJKHOWA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BORA MR. B CHUTIA	GA, ASSAM
39	WP(C)/7420/2018	M/S. INDOMECH INDUSTRIES Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL	MR R GAUR MR J C GAUR MS. M GAUR	MR. T C CHUTIA, SC, AHSEC MR. U J SAIKIA SC. A.H.S.E.C.
40	WP(C)/7542/2018	ON THE DEATH OF KHALILUR RAHMAN, HIS LEGAL REPRESENTATIVES Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED	GA, ASSAM SC, REVENUE
41	WP(C)/1067/2019	SANJIT BISWAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AFDC
42	WP(C)/221/2019 CAVT. NO. 1343/2018	ANANTA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K MISRA MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA SR. GA, ASSAM SC, AFDC FOR CAVEATOR MR. S B SARMA
43	WP(C)/6960/2019 FIXED	NOREN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K BAGCHI, LEGAL AID COUNSEL	GA, ASSAM MR. S S ROY MS. S KAKATI SC, REVENUE
44	WP(C)/7647/2022 FIXED	PRABIR PAUL Versus THE GOVT. OF ASSAM AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM
ORDERS				
45	WP(C)/3827/2014	PRADIP KR. BARMAN Versus THE ASSAM STATE COMMISSION FOR WOMAN and 3 ORS,	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.B BORA MR.M BORAH	GA, ASSAM MR.I H SAIKIA

46 I.A.(Civil)/3849/2022
B/O
in WP(C)/8169/2022

AQUACULTURE DEVELOPMENT
ORGANIZATION FOR SC, ST AND
BACKWARD CLASSES, ASSAM

MR. M K CHOUDHURY
MR S KHOUND
MR D J MEDHI

SC, AFDC

Versus

THE ASSAM FISHERIES DEVELOPMENT
CORPORATION LIMITED AND 4 ORS.

WITH

WP(C)/8169/2022

AQUACULTURE DEVELOPMENT
ORGANIZATION FOR SC, ST AND
BACKWARD CLASSES, ASSAM

MR. M CHOUDHURY
MR S KHOUND
MR D J MEDHI

SC, AFDC

Versus

THE ASSAM FISHERIES DEVELOPMENT
CORPORATION LIMITED AND 4 ORS.

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/141/2022	SABINA BEGUM Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND ANR.	MR. DITUL DAS MR. R RAHMAN	
2	CRP(IO)/324/2022	IKBAL HUSSAIN AND ANR Versus DHANANJOY RAI AND 11 ORS	MR. T BAIDYA MR. A CHETIA MR R HOQUE	
ADMISSION				
3	CRP/2/2019	NIKHIL TALUKDAR Versus ASHIM SAHA AND ANR.	MR. R SARMA	MR. N DHAR (R 1 & 4)
4	WITH RSA/6312/2019 (Filing Number)	SHRI NIKHIL TALUKDAR Versus SRI ASHIM SAHA AND 3 ORS	MR R SARMA	
	WITH I.A.(Civil)/3169/2019	SHRI NIKHIL TALUKDAR Versus SRI ASHIM SAHA AND 3 ORS.	MR. R SARMA	MR. N DHAR
5	Tr.P.(C)./89/2022	DEEPAMONI BORAH (DAS) Versus KAUSTHAB DAS	MR. A K GUPTA MR. R S MISHRA	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI
6	MFA/122/2022	UNION OF INDIA Versus M/S BHAVASAGAR MERCHANTS PVT. LTD.	MR. K GOGOI	
	WITH I.A.(Civil)/3839/2022 in MFA/122/2022	UNION OF INDIA Versus M/S BHAVASAGAR MERCHANTS PVT. LTD.	MR. K GOGOI	
7	MACApp./816/2022	EATON NESSA AND 2 ORS. Versus CHOLAMANDALAM MS GEN INS. CO. LTD. AND 2 ORS. B	MR. A R AGARWALA MR A AGARWALA	MR. M A SHEIKH MR. K K BHATTA (R-1) MR M RAHMAN MR. M HUSSAIN MS JONA TALUKDAR (R-1) MS R DEVI (R-1)
8	MACApp./851/2022 FIXED	KARTIK SHILL Versus BASANTI SAHU AND 2 ORS. A	A N HUSSAIN MS F BEGUM	MR. A J SAIKIA

9	MACApp./868/2022	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus BABITA DAS AND 3 ORS	MR. K K DEY MR V K BAROOAH	
	WITH I.A.(Civil)/3814/2022 in MACApp./868/2022	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus BABITA DAS AND 3 ORS	MR V K BAROOAH MR V K BAROOAH	
10	MACApp./872/2022	ORIENTAL INSURANCE COMPANY LTD. Versus RITA MAJHI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
11	MACApp./873/2022	M/S UNITED INDIA INS. CO. LTD. Versus AJIT KUMAR JAIN AND 2 ORS.	MR. K K DEY MR V K BAROOAH	
12	MACApp./874/2022	ORIENTAL INSURANCE CO. LTD. Versus DURGA SAHA AND ANR.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH I.A.(Civil)/3846/2022 in MACApp./874/2022	ORIENTAL INSURANCE CO. LTD Versus DURGA SAHA AND ANR.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
13	RSA/173/2018	MOHD ALAUDDIN AHMED Versus SYED MIZANUR RAHMAN and 2 ORS	MR.Z MUKIT MR.Z MUKIT MR H K BARUAH	MR. P P DAS MS. S E AHMED MR. R AHMED MR. D R GOGOI FOR CAVEATOR
14	RSA/209/2018	SMTI SIPRA BARUA AND 2 ORS Versus SMTI DIPALI BARUA AND 3 ORS	MR. K R PATGIRI MS. U CHOUDHURY MS. C DAS MS. R RAHMAN MR. C DAS	MR. T J MAHANTA (R1-R4) MS. P BHATTACHARYA (R1-R4) MR. A BORUA (R1-R4) MR T GOGOI (R1-R4)
15	RSA/75/2019 WITH LCR	SRI ANIL DAS Versus ON THE DEATH OF MD. SHAMSUL HUSSAIN HIS LEGAL HEIRS MRS. NAZMA PARVEEN SULTANA AND ORS	MR P K KALITA MR. A C SARMA MR. B SAHARIA MR. A M BARBHUIYA MR. P MEDHI MR. G C BORAH MR. K R BOROOAH MS A BEGUM	MR D CHOUDHURY MR M CHOUDHURY MR. S N KRISHNATRAYA MS S R MAZARBHUIYA MR. D ROY1448
	WITH I.A.(Civil)/1189/2019 in RSA/75/2019	SRI ANIL DAS Versus MD. SHAMSUL HUSSAIN	MR. A C SARMA MR. P MEDHI MR. G C BORAH	
<u>ORDERS</u>				
16	MFA/13/2013	NATIONAL INSURANCE CO. LTD. Versus DEWANTI DEVI and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	
17	RSA/276/2014 WITH LCR	SAFED ALI Versus SABER ALI	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.Z HUSSAIN MR.R HAZARIKA MR.S SARKAR MR.G C SHARMA MS.C R SARKAR LEGAL AID COUNSEL MRS.C SARKAR
18	CRP/132/2017 WITH LCR	ON THE DEATH OF PRITI RANI NANDI, HER LEGAL HEIRS- PARIMAL KUMAR NANDI AND 4 ORS Versus PRADIP CHAKRABORTY	MS.F AHMED	

19	RSA/168/2017	SRI PAULUS SURIN and 3 ORS Versus THE GROSSNER EVANGELICAL LUTHERAN CHURCH and 2 ORS	MR.A GANGULY MR.A DUTTA	MR.S SARMA MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR.A HASAN MR.C CHAKRAVARTY MR. S BORTHAKUR
20	RSA/124/2018	BASIR ALI AND ANR Versus AYMUN BIBI AND 20 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. M HUSSAIN	MS. R CHOUDHURY MS S S ZIA
21	I.A.(Civil)/2268/2018 in MFA/86/2018 WITH MFA/86/2018	SMT HAMIDA KHATUN Versus UNION OF INDIA SMT HAMIDA KHATUN Versus UNION OF INDIA	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR. A WAHAB MR. M U MONDAL MD. I H KHAN	SC, NF RLY SC, NF RLY
22	RSA/133/2019 CAVT. NO.0486/2019 WITH LCR WITH I.A.(Civil)/2149/2019 in RSA/133/2019	ABDUL MALEK SK, Versus HARPATI BEWA AND 8 ORS. ABDUL MALEK Versus HARPATI BEWA AND 8 ORS	MR. M A SHEIKH MS. A BEGUM DR. K U AHMED MR. M HOSSAIN MR. F ISLAM MS F INTAZ MR. M A SHEIKH MS. A BEGUM DR. K U AHMED MR. M HOSSAIN MR. F ISLAM MS F INTAZ	MS. R CHOUDHURY (R-2 TO 8) FOR CAVEATOR MS. R CHOUDHURY FOR CAVEATOR
23	RSA/135/2019 CAVT. NO. 0491/2019 WITH I.A.(Civil)/2153/2019 in RSA/135/2019	BOKSER ALI AND 8 ORS Versus HARPATI BEWA AND 7 ORS BOKSER ALI AND 8 ORS Versus HARPATI BEWA AND 7 ORS	MR. M A SHEIKH MS. A BEGUM DR. K U AHMED MR. M HOSSAIN MR. F ISLAM MS F INTAZ MR. M A SHEIKH MS. A BEGUM DR. K U AHMED MR. M HOSSAIN MR. F ISLAM MS F INTAZ	MS. R CHOUDHURY (R-2 TO 8) FOR CAVEATOR MS. R CHOUDHURY FOR CAVEATOR
24	I.A.(Civil)/2266/2019 WITH LCR in MACApp./262/2016 WITH MACApp./262/2016 CAVT. NO. 1487/2016 WITH I.A.(Civil)/2267/2019 in MACApp./262/2016 WITH I.A.(Civil)/2268/2019 in MACApp./262/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MRS LENITHA M. SANGMA and 12 ORS ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MRS LENITHA M. SANGMA and 12 ORS ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MRS LENITHA M. SANGMA and 12 ORS ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MRS LENITHA M. SANGMA and 12 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K GOSWAMI MR. J I BORBHUIYA MS F BEGUM MR K DAS MR. L MOHAN MR.S K GOSWAMI(R-11) MR.K DAS MRA UPADHYAY MS.K JAIN MR.R KATHKATIA(R- 11) MR.P UPADHYAY FOR CAVEATOR MR. S K GOSWAMI MR K DAS MR. S K GOSWAMI MR K DAS

25	I.A.(Civil)/2953/2019 WITH LCR in RSA/224/2012 WITH RSA/224/2012	ANUPAMA GHOSH AND 3 ORS Versus BIRENDRA CH. GHOSH AND 6 ORS	MR. M U MAHMUD	MR M GARODIA
		BIRENDRA CH GHOSH and 3 ORS Versus KASHIRAM AGARWALA and 3 ORS	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY	MR.R DAS MR.M GARODIA
	WITH I.A.(Civil)/2952/2019 in RSA/224/2012	ANUPAMA GHOSH AND 3 ORS Versus BIRENDRA CH. GHOSH AND 6 ORS	MR. M U MAHMUD	MR M GARODIA
	WITH I.A.(Civil)/2954/2019 in RSA/224/2012	ANUPAMA GHOSH AND 3 ORS Versus BIRENDRA CH. GHOSH AND 6 ORS	MR. M U MAHMUD	MR M GARODIA
26	RSA/115/2020	ASEEM KUMAR CHOUDHURY Versus RABINDRA NATH KALITA AND 2 ORS.	MR B D DAS MR. P BHOWMICK MR. D THAOSEN MS K PHUKAN	
27	MFA/9/2021 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. NAJRUL ISLAM and ANR,	MR.R K BHATRA MS.A BORA MR A SAIKIA	
	WITH MC/1/2021 in MFA/9/2021	NATIONAL INSURANCE CO. LTD. Versus MD. NAJRUL ISLAM and ANR,	MR. R K BHATRA	
28	I.A.(Civil)/277/2021 in CRP/194/2017(D/O) in CRP/194/2017	SANDIPAN DEY Versus M/S. CHOUDHURY COMMERCIAL AND ANR.	MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR M J QUADIR (R-1) MR. K MIRA (R-1)
29	I.A.(CrI.)/426/2021 AB 370/2020(D/O), WITH OFFICE NOTE in AB/370/2020	ATOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR. Z RAHMAN	PP, ASSAM
30	I.A.(CrI.)/841/2022 in AB/2942/2022	NILUFAR HOQUE RAHMAN Versus THE STATE OF ASSAM,	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
	WITH AB/2942/2022	FIDUSUR REHMAN @ FIDUSUR RAHMAN Versus THE STATE OF ASSAM	MR Z ALAM	PP, ASSAM
31	I.A.(Civil)/2331/2022 in MFA/7226/2022	NATIONAL INSURANCE COMPANY LTD. Versus MALEKA BEGUM AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S ISLAM (r-2) MR A HAWARI (r-2) MR K JAIN (r-2)
	WITH MFA/7226/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus MALEKA BEGUM AND ANR. B	MR. R GOSWAMI	
	WITH I.A.(Civil)/7421/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus MALEKA BEGUM AND ANR. B	MR. R GOSWAMI	
32	I.A.(Civil)/2818/2022 WITH LCR in FAO/17/2020 WITH FAO/17/2020	M/S G. O. B. ENTERPRISE Versus PROGRESSIVE MOTORS AND 3 ORS	MR G BAISHYA MD. A HASSAN	
		M/S G. O. B. ENTERPRISE Versus PROGRESSIVE MOTORS AND 3 ORS	MR G BAISHYA MD. A HASSAN	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARYA MR. R B PHOOKAN R SARMAH FOR CAVEATOR
33	I.A.(Civil)/2880/2022 WITH LCR in CRP/55/2017	ON THE DEATH OF BASUDEV SHAW HIS LEGAL HEIRS SHANTI SHAW AND ORS. Versus SAMSUL HAQUE	MR. S P ROY JYOTISH DAS MRS S KUMARI	

	WITH CRP/55/2017	ON THE DEATH OF BASUDEV SHAW Versus SAMSUL HAQUE	MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	
34	I.A.(Civil)/3165/2022 WITH LCR in RSA/193/2018	ON THD DEATH OF AZIZUL ISLAM HIS LEGAL HEIRS AND ORS Versus NUR HUSSAIN AND 10 ORS	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. M DUTTA MS. M BARMAN MR. M ISLAM MR. C K S BARUAH MS. K DAS (
	WITH RSA/193/2018	AZIZUL ISLAM Versus NUR HUSSAIN AND 13 ORS	MS. R CHOUDHURY MR. D CHAKRABARTY MS. S S ZIA	MR. M DUTTA (R1-R8) MS. M BARMAN (R1-R8) MR. M ISLAM (R1-R8) MR. C K S BARUAH GA, ASSAM MS. K DAS (R1-R8)
35	I.A.(Civil)/3179/2022 in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS D BORGHAIN MS.M SARMAH MR.P GOHAIN MR.K BORAH MS.M BHUYAN	MR. H L MAURYA
	WITH RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MR.K BORAH MS.M BHUYAN	GA, ASSAM MS.L SRIVASTAV MR.A H MULLA MR.H L MAURYA
	WITH MC/765/2014 in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN	
	WITH MC/766/2014 in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN	
36	I.A.(Civil)/3462/2022 WITH LCR in RSA/216/2011	ON THE DEATH OF JAMSED ALI HIS LEGAL HEIRS FIRUZ ALI Versus MUSSTT RAJINA CHOUDHURY and ANR		MR. M BURAGOHAIN
	WITH RSA/216/2011	MUSSTT RAJINA CHOUDHURY andANR Versus ON THE DEATH OF AMJED ALI HIS LEGAL HEIRS HANUFA BIBI WIFE and ORS	MR.P K DEKA MR.H DEKA MR.M BURAGOHAIN	MR. B C CHOUDHURY (r- 3,4) MR.P BHAGAWATI MD.S ALI MS.J BEGUM MS.M NATH MR.G BORDOLOI MR.R RAHMAN
	WITH MC/3608/2011 in RSA/216/2011	MUSSTT RAJINA CHOUDHURY andANR Versus ON THE DEATH OF IMAN ALI, HIS LEGAL HEIRS MD. AMJED ALI and OTHERS	MR.P K DEKA MR.H DEKA MR.M BURAGOHAIN	
	WITH I.A.(Civil)/3497/2022 in RSA/216/2011	ON THE DEATH OF AMJED ALI Versus MUSSTT RAJINA CHOUDHURY AND 5 ORS		MR. M BURAGOHAIN

37	I.A.(Civil)/3636/2022 WITH LCR in RSA/116/2014	ON THE DEATH OF ABDUL HAMID GHARI MISTRY HIS LEGAL HEIRS ABDUL MATIN AND ORS. Versus RAM NAGIN GUPTA and ANR.	MR. J AHMED MR S ISLAM	MR N SARMA MR. A AGARWALA
	WITH RSA/116/2014 CAVT. NO. 234/2014	ABDUL HAMID GHARI MISTRY Versus RAM NAGINA GUPTA and ANR.	MR.J AHMED MR.S DAS MS.S KALITA MR.M ANSARI MS.D BORA	MR.A DAS MS.M BORDOLOI MR.M AGARWALLA MR.N SARMAH MDK RAHMAN FOR CAVEATOR
	WITH I.A.(Civil)/3637/2022 in RSA/116/2014	ON THE DEATH OF ABDUL HAMID GHARI MISTRY HIS LEGAL HEIRS ABDUL HAMID AND ORS. Versus RAM NAGIN GUPTA and ANR.	MR. J AHMED MR S ISLAM	MR. N SARMA MR. A AGARWALA
	WITH I.A.(Civil)/3638/2022 in RSA/116/2014	ON THE DEATH OF ABDUL HAMID GHARI MISTRY HIS LEGAL HEIRS ABDUL MATIN AND ORS. Versus RAM NAGIN GUPTA and ANR.	MR. J AHMED	MR. N SARMAH
38	I.A.(Civil)/3748/2022 in CRP/14/2022	TAREK AKHTAR ANSARI AND ANR Versus MD. SAUKAT ALI AND ANR	MR. L R MAZUMDER	MR. P BORAH MR C GOGOI
	WITH CRP/14/2022	TAREK AKHTAR ANSARI AND ANR Versus MD. SAUKAT ALI AND ANR	MR. D MOZUMDER MR. L R MAZUMDER MR. S BISWAS MR. A Z AHMED	MR. D MOZUMDER MR. P BORAH (r-2) MR. S BISWAS MR C GOGOI MS D DEVI MS D DEVI
39	I.A.(Civil)/3836/2022 in Arb.A./10487/2022	BISWAJIT NATH . Versus M/S HINDUJA LEYLAND FINANCE LTD AND 3 ORS	MR. I ALAM Ms. R. R. BORAH MR. T SK	
	WITH Arb.A./10487/2022 (Filing Number)	BISWAJIT NATH . Versus M/S HINDUJA LEYAND FIANCE LTD AND 3 ORS A	MR. I ALAM	
<u>STAY MATTERS</u>				
40	CRP(IO)/307/2019	ABU TALEB ALI @ ABU TALEB SHEIKH AND ANR. Versus AZIBAR SK. AND 5 ORS.	MR. K K DEY MR V K BAROOAH	MD. A. RASHID MR. M HUSSAIN
41	CRP/48/2022 WITH LCR	DILIP KUMAR KANKARIA Versus ON THE DEATH OF USHA DEVI AGARWAL, HER LEGAL HEIRS RAJKUMAR AGARWAL AND ANR	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR G JALAN MS B DAS
42	Tr.P.(C)./88/2022	RAMESH AGARWAL Versus DEEPSIKHA AGARWAL	MR. P D NAIR MR G ALAM MR. F AHMED MR. H ROHMAN S R A NASER	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2334/2021 in WP(C)/5707/2021	FORTUNE INTEGRATED ASSET FINANCE LTD. AND ANR. Versus M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR K P PATHAK
	WITH WP(C)/5707/2021	M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
ADMISSION				
2	WP(C)/2499/2015	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 7 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM(R1-3) MR.P N GOSWAMI
3	WITH WP(C)/7733/2015	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MR.R BHATTACHARJEE	GA, ASSAM
4	WITH Cont.Cas(C)/471/2019	RAJU KHANIKAR Versus AAYUSH GARG	MR. B K BHATTACHARJEE MS. P SAHA MR. R SARMAH	
5	WITH WP(C)/5234/2019	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
6	WP(C)/3082/2015	M/S SHRADHANJALI and ANR. Versus IDBI BANK LTD. and 3 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH	MR.M DUTTA(R-1 to 4) MR.M C KAKOTIR-1 to 4
7	WP(C)/6803/2015	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MS.P DAS MS.B GOSWAMI MR.A B T HAQUE MS.A DAS	GA, ASSAM SC, APSC MR.B SINGHA
8	WP(C)/6935/2015 CAVT. NO. 1292/2015 with CAVT. No. 1292/2015	HAFIZUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MRM H AHMED MR.D M KHAN	GA, ASSAM MR.M U MONDAL MR.H R AHMED FOR CAVEATOR MDI H KHAN

9	WP(C)/7114/2015	SMTI. JASWINDER KAUR Versus THE UNION OF INDIA and 6 ORS	MR.S P BHATTACHARJEE	GA, ASSAM C.G.C. MR.K K PARASAR(R-1) ASSTT.S.G.I.
10	WP(C)/7314/2015	DIBRUGARH DISTRICT MOTOR TRANSPORT OWNER'S ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.D BARUAH MR.T BARUAH	GA, ASSAM SC, TRANSPORT
11	WP(C)/7676/2015	MONIR UDDIN BARBHUIYA and 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE DEPARTMENT MR. J HANDIQUE MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
12	WP(C)/2032/2016	RAJENDRA PRASAD SAW and 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	GA, ASSAM SC, BTC
13	WP(C)/4341/2016 FIXED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM and 3 ORS.	MR.M DEKA MR.S HOQUE	MRS.V L SINGH SC, PWD (NH)
14	WP(C)/874/2017	TARAWATI KUTUM Versus THE STATE OF ASSAM and 5 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM
15	WP(C)/2235/2017	ANJALI DUTTA and ANR. Versus THE STATE OF ASSAM and 8 ORS.	MR.K K PARASAR MR.B CHETRI MS.N UPADHYAY	MR.B K MAHAJAN(R-8) MR. T J MAHANTA MR.N HOQUE(R-8) GA, ASSAM MR. P P DUTTA MR.M HUSSAIN(R-8) MR.N MAHAJANR-8 MR.R ALI(R-8) MR. A BORUA
16	WP(C)/2247/2017	HEMOLATA DAS Versus THE STATE OF ASSAM and 4 ORS.	MS.R GOGOI MS.D DUTTA MR.PARAG J SAIKIA	MR.S CHAUHAN(R-5) GA, ASSAM MR.A R SHOME(R-5)
17	WP(C)/9225/2019 CAVT. NO.1225/2019 with CAVT. No. 1225/2019, CAVT. No. 1037/2019	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS F BEGUM MR S BORTHAKUR MR. L MOHAN MRS. K H CHOUDHURY MR P H KONWAR	SC, CO OP GA, ASSAM MR. R K BORAH FOR CAVEATOR SC. REVENUE
	WITH			
18	WP(C)/8174/2019 CAVT. NO. 1037/2019	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS. F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P S DEKA (SC, REVENUE DEPT.(R-5)) MR. R K BORAH (FOR CAVEATOR, (R-10)) MS. K PHUKAN (GA, ASSAM,(R-1,2,6,7,8 & 9)) MS. D S NEOG (SC, CO- OPERATION DEPTT.(R-3,4))
19	WP(C)/1957/2021	MES BUILDERS ASSOCIATION OF INDIA Versus THE UNION OF INDIA AND 5 ORS	MS. M BORAH MR S DAS	MR. B CHAKRABORTY C.G.C. MR. K K PARASAR ASSTT.S.G.I.
20	WP(C)/6279/2021	MONU NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. K GOSWAMI (R 5) MR. R BORPUJARI (R 2) MR. B J TALUKDAR (R 1, 3, 4) SC, REVENUE ADDL. SR. GA, ASSAM SC, FINANCE

21	WITH WP(C)/6281/2021	RAJEN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. B J TALUKDAR (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R- 1,3,4) MR. K GOSWAMI (ADDL. SR. GA, ASSAM, R-5) MR. R BORPUJARI (SC, FINANCE DEPT., R-2)
22	WP(C)/6700/2021 FIXED	ROBI BORUAH Versus NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
23	WP(C)/209/2022	INAMUL HOQUE CHAUDHURY Versus FOOD CORPORATION OF INDIA AND 2 ORS	MR. K BORUAH MR. M ALOM	SC, F C I
24	WP(C)/1505/2022	AANYA SOCIAL SERVICE ORGANISATION Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR	SC, ELEM. EDU SC, SSA (R-2)
25	WITH WP(C)/1524/2022	CENTRE FOR NATIONAL DEVELOPMENT INITIATIVE Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR MS. PALLAVI RAWAT MR K B UPADHYAY	SC, ELEM. EDU SC, SSA (R-2)
26	WITH WP(C)/1532/2022	NAV PRAYAS (REGD NGO) Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR	SC, ELEM. EDU
27	WITH WP(C)/1565/2022	AKRITI (REGD. NGO), Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR	SC, ELEM. EDU
28	WP(C)/3564/2022	MADHUJYA MOHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N BORAH MR H MAZUMDER	SC, PWD
29	WP(C)/3578/2022	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, IRRIGATION
30	WP(C)/3582/2022	M/S AD AGENCY Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
31	WP(C)/3588/2022	RUSSELL ANISH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, IRRIGATION
32	WP(C)/3624/2022 FIXED	TURAB ALI Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, WATER RESOURCE
33	WP(C)/4897/2022 FIXED	BISWAJIT DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	MR P DEKA SC, P AND R.D. MR. N GOSWAMI
34	WP(C)/6249/2022 FIXED	DILIP KRISHNA DAS AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR A U AHMED	SC, CO OP GA, ASSAM
ORDERS				
35	WP(C)/1986/2014 FIXED	HADIM JIGDONG KACHARI Versus UCO BANK and 3 ORS	MR. N ALAM MD.A KHAN MR.S U AHMED MRA HAWARI MR.P K R CHOUDHURY	MR.P C GOSWAMI MR.M DAS
36	I.A.(Civil)/2134/2016 FIXED in LA.App./274058/2016	AIRPORT AUTHORITY OF INDIA Versus AJIT BARUAH and ANR,	MR.P BORA MR.H NATH MR.S BORTHAKUR	MRS M D CHOWDHURY MS. R K SAINI

	WITH LA.App./274058/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus AJIT BARUAH and 3 ORS,	MR. P K BORAH MR.S BORTHAKUR	
37	WITH LA.App./274041/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SATYARAM DAS and 2 ORS.	MR.R P SARMAH MRM R ADHIKARI MR. P K BORAH MR.S BORTHAKUR MR.K D SINGH	
	WITH I.A.(Civil)/3395/2017	AIRPORT AUTHORITY OF INDIA, Versus SRI SATYARAM DAS and 2 ORS	MR. P BORA MR. H NATH MR. S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
38	WITH LA.App./274049/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus AKAN DAS and 2 ORS,	MR. P K BORAH MR.S BORTHAKUR	
	WITH I.A.(Civil)/3396/2017	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN DAS and 2 ORS,	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
39	WITH LA.App./274060/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 5 ORS,	MR. P K BORAH MR.S BORTHAKUR	
	WITH I.A.(Civil)/3387/2017	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 3 ORS,	MR.P BORA MR.H NATH MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
40	WITH LA.App./274062/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus JADAB DAS and 2 ORS,	MR. P K BORAH MR.S BORTHAKUR	
	WITH I.A.(Civil)/3378/2017	AIRPORT AUTHORITY OF INDIA Versus SRI JADAB DAS and 2 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
41	WITH LA.App./274117/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus MD KASED ALI and 8 ORS	MR.R K BORAH MR.S BARTHAKUR	MR. GA, ASSAM MR. GA, ASSAM
	WITH I.A.(Civil)/3389/2017	AIRPORT AUTHORITY OF INDIA, Versus MD. KASED ALI and 8 ORS,	MR. H NATH MR. P BORAH MR. S BORTHAKUR	MRS. M D CHOWDHURY MR. G AGARWAL
42	WITH LA.App./274160/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus SATYA RAM BARUA and 2 ORS,	MR. P K BORAH MR.S K ROY MR.T BHARALI MR.S BARTHAKUR	
	WITH I.A.(Civil)/3376/2017	AIRPORT AUTHORITY OF INDIA, Versus SRI SATYA RAM BARUA and 2 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
43	WITH LA.App./274222/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR. P K BORAH MR.S BORTHAKUR	
	WITH I.A.(Civil)/3373/2017	AIRPORT AUTHORITY OF INDIA Versus RAMA KANTA BARUAH and 7 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY, (R 1 TO 6) MR. G AGARWAL MS. R K SAINI, (R 1 TO 6)

44	WITH LA.App./274246/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUAH and 2 ORS	MR. P K BORAH MR.S BORTHAKUR	
	WITH I.A.(Civil)/3384/2017 .	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUA	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
45	WITH LA.App./274253/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALA DAS and 2 ORS	MR. P K BORAH MR.S BORTHAKUR	MR. GA, ASSAM MR. GA, ASSAM
	WITH I.A.(Civil)/3392/2017	AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALAL DAS and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
46	WITH LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM
	WITH I.A.(Civil)/4353/2017 in LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM
47	WITH LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MS.N S THAKURIA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM
	WITH I.A.(Civil)/4356/2017 in LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MR. S BORTHAKUR	GA, ASSAM
	WITH I.A.(Civil)/2769/2018 in LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus SRI PRABHAT CH. DAS AND 3 ORS	MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MR. M D CHOUDHURY
48	WP(C)/4176/2016	MUSSTT. MAFIDA KHATUN Versus THE DY. COMMISSIONER-CU- -RETURNING OFFICER and 2 ORS.	MR.J KAKATI MR. D MAZUMDAR MR.P BORAH MR. S BISWAS MS.A KUMARI	GA, ASSAM
49	WP(C)/8705/2018 with WP(C)/6774/2019 (D/O), WP(C)/8250/2018 (D/O)	KUMRIPARA MACHMARA ARU JALGOTHA SAMABAY SAMITEE LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 2 ORS.	MR D J MEDHI MR. A SARMA MR. U CHOUDHURY MR B KOCH	SC, FISHERY DEVELOPMENT CORPORATION
50	Review.Pet./62/2019 in WP(C)/2430/2014 (D/O)	GANGU ORANG Versus KAMAL BAHADUR CHETRI AND 8 ORS	MS. S KHANIKAR MS. P BARUAH MR. S BARTHAKUR	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU G. A. ASSAM, SC-BTC
51	Review.Pet./180/2019 in WP(C)/1230/2016 (D/O)	UNION OF INDIA AND 4 ORS. Versus PDP STEELS LTD.	MR. S C KEYAL ASSTT.S.G.I.	DR. A SARAF DR. A SARAF MR P BARUAH MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR. N N DUTTA MR P K BORA MR P K BORA B SARMA MR. G. DUTTATRAY
52	I.A.(Civil)/3268/2019 in WP(C)/6810/2019	MILIJULI MIN PALAN SAMABAI SAMITY LTD. AND ANR. Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MS G BORA MS. B TALUKDAR	MS B GOGOI SC, FISHERY DEVELOPMENT CORPORATION

	WITH WP(C)/6810/2019	MILIJULI MIN PALAN SAMABAI SAMITY LTD. AND ANR. Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	MR. B K BHATTACHARJEE MISS A CHETIA SC, AFDC
53	Review.Pet./26/2021 in WP(C)/7570/2013 (D/O)	THE STATE OF ASSAM AND 2 ORS. Versus LOWER ASSAM INTER DISTRICT STAGE CARRIAGE BUS OWNERS ASSOCIATION, GOALPARA AND 9 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA	MR H DAS MR H DAS MR. B C DEKA (R1)
54	Review.Pet./58/2021 in WP(C)/7031/2015 (D/O)	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
55	Cont.Cas(C)/458/2021	MD. HAMIDUR ISLAM Versus M S MANIVANNAN (IAS) AND 2 ORS	MD H R AHMED	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MS. N BORDOLOI (r-1,2)
56	Cont.Cas(C)/139/2022	ASSAM INSTITUTE OF HEALTH ALLIED SCIENCE Versus KASTURI BHARALI	MR. S K DAS MR R KARIM MR D BARMAN	MR S P DAS
57	Review.Pet./152/2022 with WP(C)/8188/2018 (D/O)	MS. JONALI PATOWARI @ JONALI BARUAH Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MS M HAZARIKA MR. M K BORAH	SC, I O C
58	Review.Pet./157/2022 with WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
59	Cont.Cas(C)/182/2022	ROFIQUL ISLAM Versus SRI SARANGA PANI SARMA	MR. M AHMED MD I H LASKAR	MS. M D BORAH MR R B GOSWAMI MR. S BORAH
60	Cont.Cas(C)/219/2022	AMBIA BIBI Versus RAO SAHEB DANVE AND 5 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. D SAIKIA MS. N BORDOLOI
61	Cont.Cas(C)/227/2022	HIGHBROW Versus KASTURI BHARALI	MR. S K DAS MR R KARIM MR D BARMAN	MR S P DAS
62	I.A.(Civil)/1393/2022 in WP(C)/7053/2019 (D/O), FIXED in WP(C)/7053/2019 WITH I.A.(Civil)/1390/2022	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR. HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MS C BURAGOHAIN A. N. H PHOM MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN A. N. H PHOM	
63	I.A.(Civil)/1476/2022 with WP(C)/724/2022 (D/O) in WP(C)/724/2022	GUNAJIT BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR	GA, ASSAM
64	I.A.(Civil)/1817/2022 in WP(C)/2691/2022 WITH WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS. MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE GA, ASSAM SC, REVENUE
65	WITH Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH
66	I.A.(Civil)/3735/2022 with WP(C)/1620/2022 (D/O), FIXED in WP(C)/1620/2022	EKTA SHAKTI FOUNDATION Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3651/2022	TIKENDRA CHUTIA AND ANR Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
2	Bail Appln./3661/2022	KALU ALI Versus THE STATE OF ASSAM	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM
3	Bail Appln./3664/2022	RUP KHAN @ RUPA KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	Bail Appln./3666/2022	JAHAN UDDIN MIA @ JAHAN UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./3667/2022	RAHIM ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
MOTION				
6	Crl.Pet./1331/2022 FIXED	DIBYAJYOTI DAS @ DIBYA DAS @ TABU AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
7	Crl.Pet./1341/2022	ATIQRU RAHMAN @ THAKUR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
8	Crl.Pet./1349/2022	MANJIT MAHANTA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
9	Crl.Pet./1350/2022	CHAMPAK DUTTA Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
10	AB/3829/2022	MUZAHAR ALI @ MOZAHAR ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S A MONDAL	PP, ASSAM
11	AB/3830/2022	HAFIJUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

12	AB/3838/2022	SUDIP SARKAR Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MS. M ROY MR T CHHETRI MR D BARMAN	
13	AB/3840/2022	ABED ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.Rev.P./429/2018	RAMEN KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	MR S HUSSAIN (r-2) MS B DEVI (r-2) MR P SAH (r-2) PP, ASSAM
	WITH I.A.(Crl.)/860/2018 in Crl.Rev.P./429/2018	RAMEN KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM
15	Crl.Pet./568/2018	BHOGIRAM DUTTA AND ANR. Versus THE STATE OF ASSAM AND ANR. (D)	MR. R K DUTTA MR. U J SAIKIA MS. N SAIKIA	MS. A DEVI(Legal Aid Counsel)(R2) PP, ASSAM
16	Tr.P.(Crl.)/39/2019	GANESH BISWAS AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
17	Crl.Pet./762/2021	P L INDUSTRIES PVT LTD AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR. M ALI	MR. P HAZARIKA (r-2) MR A SAIKIA (r-2) PP, ASSAM
18	Crl.Pet./196/2022 WITH LCR 1 FILE	SANJIB KR PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	MS. S NEWAR (R-2) MR D KHAN (R-2) PP, ASSAM
19	Crl.A./352/2022	REJAUL KARIM @ MECHER ALI @ SAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM
20	WP(C)/742/2022	KESHAB CHANDRA PAUL Versus THE GAUHATI HIGH COURT AND 4 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM MR B B NARZARY (r-5) MR. P MAHANTA (r-5) MS. P SAHARIA (r-5) SC, GHC
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./3308/2022 WITH OFFICE NOTE, FIXED	JAHAR ALI SK AND ANR Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
22	Bail Appln./3396/2022 FIXED	AZAD ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
23	Bail Appln./3467/2022 FIXED	ANUWAR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
24	Bail Appln./3529/2022 FIXED	NARAYAN BORA @ JITU BORA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
25	Bail Appln./3539/2022 FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MR A CHALIHA MR M BHUYAN	PP, ASSAM
26	Bail Appln./3548/2022 FIXED	KHALILULLAH ANSARY @ KHALILUR RAHMAN Versus THE STATE OF ASSAM	MR. T U LASKAR MR E AHMED	PP, ASSAM

27	Bail Appln./3596/2022 FIXED	ANKURJYOTI GOSWAMI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
BAIL HEARING				
28	AB/3065/2022 FIXED	MISBAHBUR RAHMAN TALUKDAR @ SIPAR@ MISBAH TALUKDAR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
ORDERS				
29	Tr.P.(CrI.)/11/2021	SMTI. DIPA DAS Versus GOPAL DAS	MR. S GOGOI	
30	CrI.Pet./437/2022 WITH LCR 1 FILE	BAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
STAY MATTERS				
31	CrI.Pet./35/2011	PRADEEP KHANDELWAL and ANR. Versus THE STATE OF ASSAM	MR.M SARMA MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
32	CrI.Pet./307/2013 WITH LCR 2 FILES	ROHINI GOGOI and ANR. Versus THE STATE OF ASSAM AND ANR	MR. P K GOGOI MR. B BURAGOHAIN MR. J P KACHARI	MR I AHMED (R2) MD M RAHMAN (R2) PP, ASSAM
33	CrI.Pet./714/2015 WITH CR 1 FILE	RABI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	SC, IRRIGATION PP, ASSAM
34	CrI.Rev.P./355/2016 WITH LCR 7 FILES	BABUL HAZARIKA @ SURAJIT Versus THE STATE OF ASSAM and 2 ORS.	MR.K BARUAH MR.P BORDOLOI MR.S SHAH	PP, ASSAM
35	CrI.Pet./777/2018 WITH LCR 1 FILE	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
36	CrI.Pet./1123/2018 WITH LCR 1 FILE	THOMAS LANGTHASA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS. B PHOM MR. D TIWARI	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. H ALI (R2) PP, ASSAM
37	CrI.Rev.P./324/2019	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR.	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	MR. D K KOTHARI MR. B DEKA MR P DAS PP, ASSAM (R2)
	WITH I.A.(CrI.)/639/2019 in CrI.Rev.P./324/2019	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR. (H)	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	PP, ASSAM (R2)
38	CrI.Pet./451/2019 WITH LCR 4 FILES	BASANTA KUMAR MISHRA Versus THE STATE OF ASSAM AND ANR.	MR. N BARUAH MS. P DUTTA MR. R J DAS	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR A DEY PP, ASSAM
39	Tr.P.(CrI.)/29/2022	AL KURANUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MR S PRODHANI	MR L TASHI (r-2) PP, ASSAM
40	CrI.Pet./939/2022	SANTANU KUMAR SARMA @ SANTANU KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	Bail Appln./3075/2022 (AT 10:30 AM)	BAPPON GOSH @ BAPPAN GHOSH Versus THE STATE OF ASSAM	MRS R BEGUM MR. B CHOWDHURY	PP, ASSAM
2	Bail Appln./3338/2022 (AT 10:30 AM)	UDIP DUTTA Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MR. S BORAH	PP, ASSAM
<u>MOTION (BA)</u>				
3	Bail Appln./3653/2022	LITON MIAH Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR RITURAJ TIWARI	PP, ASSAM
4	Bail Appln./3657/2022	RAJ KISHOR THAKUR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
5	Bail Appln./3659/2022	PRASHANT KATOWAL Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. N UPADHYAY	PP, ASSAM
6	Bail Appln./3663/2022	JANIK UDDIN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
7	Bail Appln./3668/2022	MUKIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
<u>MOTION</u>				
8	Crl.Pet./1337/2022 B/O	RAJA SINGH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
9	Crl.Pet./1346/2022	ANUP DEY Versus PIKU DEY	MR B SINHA MR. N D SARMA D TALUKDAR	
10	Crl.Pet./1347/2022	JYOTIRMOY LAHKAR Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
11	AB/3815/2022	JANAB ALI @ JANAF ALI Versus THE STATE OF ASSAM	MRS. K K CHOUDHURY	PP, ASSAM
12	AB/3819/2022	NITU PANGING Versus THE STATE OF ASSAM AND ANR	MR. R K JAIN MD E AHMED MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM

13	AB/3820/2022	NEHEMIAH MOCHAHARY AND 2 ORS Versus THE STATE OF ASSAM	MR. R B GOHAIN F. K. AHMED	PP, ASSAM
14	AB/3828/2022	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
15	AB/3832/2022	AMINUL HAQUE Versus THE STATE OF ASSAM	MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
16	AB/3834/2022	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S KASHYAP	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1894/2022 WITH SCANNED COPY OF CD.	ABHINAV JADON Versus THE UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S C KEYAL SC, NCB
18	Bail Appln./1927/2022 FIXED	JEADUL ISLAM Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	Bail Appln./3287/2022 FIXED.	BUDHUWA CHOUHAN @ BUDUWA CHOUHAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
20	Bail Appln./3368/2022 WITH LCR, FIXED	UTTAM DEBNATH Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM
21	Bail Appln./3371/2022 WITH LCR, FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM
22	Bail Appln./3419/2022 FIXED.	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. S DUTTA MS R MAHANTA	PP, ASSAM
23	Bail Appln./3455/2022 FIXED.	MONTU PHUKAN Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM MS M DEKA	PP, ASSAM
24	Bail Appln./3573/2022 FIXED	RIKU SK Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	
<u>BAIL HEARING</u>				
25	AB/1775/2021	SMTI. NABAM AKA Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I
26	AB/1608/2022	SIBA SONOWAL @ SIVO SONOWAL Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM SC, EXCISE DEPTT.
27	AB/2078/2022	NURUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
28	AB/2097/2022	MD. HATIM ALI Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	SC, FOREST
29	AB/2292/2022	BIJIT HANDIQUE Versus THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MS. A GOGOI	PP, ASSAM
30	AB/2310/2022	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. A S ALI MD R ISLAM	PP, ASSAM

31	AB/2475/2022	SAFINA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
32	AB/2500/2022	ANARUL HUSSAIN @ ANUWAR AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
33	AB/2597/2022	ABDUL BAREK AND 2 ORS. Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
34	AB/2792/2022	MD. MIDUL ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
35	AB/2813/2022	ABDUL BAREK Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
36	AB/2849/2022	SABIN KALITA Versus THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
37	AB/2869/2022	WASHIM FIROZA @ ALI Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
38	AB/2923/2022	AYNAL HOQUE @ ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
39	AB/2966/2022	PARAMANANDA DAS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
40	AB/2977/2022	SABIDUR RAHMAN @ SABIDUR Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN	PP, ASSAM
41	AB/2998/2022	ABDULLA AL FARUK MAZUMDER Versus THE STATE OF ASSAM	MR. N J DUTTA MR J H LASKAR	PP, ASSAM
42	AB/3076/2022	TRIDIB HAZARIKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
43	AB/3167/2022	IKRAMIL HUSSAIN Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
44	AB/3223/2022	ARUNIMA DUTTA AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	PP, ASSAM
45	AB/3546/2022	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
46	AB/3547/2022	RUBIA AFROZA @ RUBIA KHATUN Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
47	AB/3758/2022 FIXED	ARFAT ALI AND ANR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
<u>ORDERS</u>				
48	W.P.(CrI.)/42/2022 FIXED	CHINTAN JAIN Versus THE CENTRAL BUREAU OF INVESTIGATION	MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, CBI
49	I.A.(CrI.)/421/2022 WITH LCR 2 FILES, FIXED in CrI.Rev.P./270/2022 WITH CrI.Rev.P./270/2022	SMT. JOYGUN BEWA Versus MUJAM UDIN PRODHANI AND 3 ORS MUJAM UDIN PRODHANI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A DAS MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR B P BORAH PP, ASSAM MR. A DAS (R2) MR. A A R KARIM (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
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5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/116/2021	DHANESWAR BISWAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, TAXATION MR. R BARPUJARI SC, REVENUE
2	WP(C)/260/2021	CHANDRA KANTA SINGHA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
3	WP(C)/1066/2021	SUSHMITA DAM Versus THE STATE OF ASSAM AND 6 ORS	MR. R A CHOUDHURY	SC, PNRD GA, ASSAM SC, ELECTION COMMISSION.
4	WP(C)/5714/2021	MANOJ KUMAR NATH Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL
ADMISSION				
5	WP(C)/179/2015	KHAGENDRA BATHARI Versus THE STATE OF ASSAM AND 7 ORS	MR. D C K HAZARIKA MS. J KALITA MS. P DEVI	SC, AG MR. S K MEDHI (R-3) MR. B GOGOI MR. H BURAGOHAIN MR. D NATH (SC, PWD) MR. H TALUKDAR SC, FINANCE
6	WP(C)/2847/2015	MUSST JINNATARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR M H AHMED MS.S BORA MR S DEKA MR.S A CHOUDHURY MS. C TALUKDAR	MR.S ISLAM(R-6) MR.T A RAHMAN(R-6) MR.K M HASSAN(R-6) SC, SOCIAL WELFARE
7	WP(C)/2886/2015	PRADIP CHANDRA BORA and 137 ORS Versus THE STATE OF ASSAM and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM SC, INDUSTRIES
8	WP(C)/3195/2015	SANJIB LAHAN and 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	SC, ELEMENTARY EDUCATION
9	WP(C)/6807/2015	ASITA PRADHAN Versus THE STATE OF ASSAM and ANR	MR.R MAZUMDAR MR.R BAISHYA MR.D DEKA	GA, ASSAM S BORGOHAIN MR BAPLU CHAKMA MR SUBHRAJIT SAIKIA
10	WP(C)/7068/2015	MRS. KANMAINA RAY Versus THE STATE OF ASSAM AND 7 ORS	MR.S K ROY MRSM M ROY	GA, ASSAM SC, SOCIAL WELFARE

11	WP(C)/7074/2015	KRISHNA BHARALI Versus THE STATE OF ASSAM AND 4 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.M P SARMA	GA, ASSAM(R 1&4) MR.P N GOSWAMI(R 2,3,5) SC, EXCISE DEPTT.
12	WP(C)/7246/2015	HIRAK JYOTI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.G GOSWAMI MR.M PHUKAN MRK K DAS MRT K BHATTACHARYYA	GA, ASSAM(R 1,3,5,6) SC, FINANCE(R 4)
13	WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	WITH I.A.(Civil)/1149/2017 in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4-10) MRS. M BURHAGOHAIN (R4-10)
	WITH I.A.(Civil)/450/2021 in WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. Versus SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY
14	WP(C)/3003/2017	DIPAK MENA and 4 ORS. Versus THE STATE OF ASSAM and 36 ORS.	MR.B CHAKRABORTY MR.I A HAZARIKA MR.R K GOSWAMI	GA, ASSAM MR.D MAHANTA(R-7)
15	WP(C)/814/2018 WITH OFFICE NOTE	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR I RAFIQUE MR. B ZAMAN MS. M DEKA	GA, ASSAM MR D SENAPATI (R2-5) MRS. A GAYAN MR. M PHUKAN, CGC. ASSTT.S.G.I.
16	WP(C)/1985/2018	TIPJAN BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J TALUKDAR MR. P TALUKDAR MRS. S SARMA	GA, ASSAM
17	WP(C)/3559/2018	RUPALI HAZARIKA Versus THE OIL INDIA LTD. AND 3 ORS.	MR. A K MAHESWARI	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MR. S CHOWDHURY SC, O I L MR. A JAHID
18	WP(C)/7767/2018	GS176177WJE (E AND M) VINOD KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOWDHURY MR K KASHYAB	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
19	WP(C)/7975/2018	MOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS.	MS. A DEVI	MR. S S ROY (C.G.C., R1- R3) ASSTT.S.G.I.
20	WP(C)/1761/2019	MAINUR ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	MR. P. N. GOSWAMI (SC, FOREST DEPARTMENT) MR. S BISWAS (SC, FOREST DEPT. ADDL. AG, ASSAM
21	WP(C)/4656/2019	SUMA NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S B LASKAR MR. H A LASKAR	GA, ASSAM
22	WP(C)/7866/2019	TARINI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR H K MAHANTA	GA, ASSAM MR. M DAS SC, AFDC
23	WP(C)/8562/2019	PADMA KANTA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	SC, AFDC
24	WP(C)/1190/2020	RAJA RAI @ RAJNARAYAN RAI Versus THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY

25	WP(C)/1464/2020	ARCHANA MAJUMDAR @ ARCHANA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R SIKDAR MR J HUSSAIN MD A ALI MR. L HUSSAIN	GA, ASSAM MR. R MAZUMDAR, SC, EDUCATION DEPTT. MR I AHMED (R6) MR. T CHUTIA, SC, SEBA (R-7) MR. D DOLEY,SC, SEBA (R-7)
26	WP(C)/2753/2020	BASAB RANJAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S S ROY, GA, ASSAM (R-2,4) MR B GOGOI, SC, PWD (R-1,3,5)
27	WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/2373/2022 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
	WITH			
28	WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/160/2021 in WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
29	WP(C)/3797/2020	DINESH KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. B GOSWAMI, ADDL. ADVOCATE GENERAL MR P NAYAK, SC, SAD MR. S CHUTIA, SC, WATER RESOURCE SC, WATER RESOURCE
30	WP(C)/4799/2020	LAMBUDHAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR G BORDOLOI, SC, COOPERATIVE DEPTT. MR F KHAN (R-7) MR U CHAUDHURY (R-7) MS D BARUAH (R-7) MS BISMITA BARMAN (R-7)
31	WP(C)/5394/2020	NATIONAL CONFEDERATION OF OFFICERS ASSOCIATIONS Versus THE UNION OF INDIA AND ANR.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. C K S BARUAH ASSTT.S.G.I.
32	WP(C)/5459/2020	AS PER, HON'BLE COURT'S ORDER DTD. 13/6/22 PETITIONER NO 1 GS 196492N OEM MANJUL PHUKAN Versus THE UNION OF INDIA AND 15 ORS.	MR. P MAHANTA MS. P SAHARIA	MRS. R DEVI ASSTT.S.G.I.
33	WP(C)/5096/2021	GAUTAM BASFORE Versus THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, GHC SC, FINANCE
34	WP(C)/5941/2021 B/O	MAHENDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR. S K MEDHI (r-2) SC, FINANCE

35	WP(C)/2150/2022 FIXED	HALADHAR HALOI Versus THE STATE OF ASSAM AND 2 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI MS A AFREEN	SC, P AND R.D. GA, ASSAM
ORDERS				
36	WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
37	WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
38	WITH WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
39	WP(C)/4494/2016	MD. INSAN ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	DR.B AHMED SC, IRRIGATION
40	WP(C)/6073/2019 WITH OFFICE NOTE	TINKU DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA	GA, ASSAM MR. D NANDI SC, APSC MR. B CHOUDHURY (R8) MS P SARMAH SC, HEALTH
41	WP(C)/9547/2019 WITH OFFICE NOTE	DHARANI DHAR KALITA Versus UNION OF INDIA AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MS. B SARMA ASSTT.S.G.I.
42	I.A.(Civil)/2184/2020 WITH WP(C)/7248/2015 (D/O) in WP(C)/7248/2015 WITH I.A.(Civil)/1962/2020	MRS. NILIMA MARAK Versus THE STATE OF ASSAM AND 5 ORS	MR.S U AHMED	SC, K A A C SC, IRRIGATION
43	WP(C)/502/2021	MRS. NILIMA MARAK Versus THE STATE OF ASSAM AND 6 ORS	MR.S U AHMED	SC, IRRIGATION
43	WP(C)/502/2021	AJIT RANJAN ACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM MR. P J SAIKIA (r-8) MR M GARODIA (R-11) MR. R DUBEY (R-12) MR H BEZBARUA (R-9) MS R DAS (R-11) MS. A B KAYASTHA (R-12) MR. A N I HUSSAIN (R-12) MS. P K DEVI (R-9) MR. S BISWAS MR C GOGOI MS D DEVI
44	WP(C)/2604/2021	ROSHNA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, AG MR. R K TALUKDAR MR. R K TALUKDAR SC, FINANCE
45	WP(C)/2671/2021	MORZINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
46	Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS Versus BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D KALITA (R-1,2) MR. D NATH (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./80/2018	CHIRANJEET BHATTACHARYYA Versus MONALISHA SHARMA	MR. T J MAHANTA MS. P BHATTACHARYA MR. R KALITA MR. A BORUA MR. B K GHOSE	MR. D GOSWAMI MS R S SADIAL MR H S KALSI MR I S KALSI
2	Crl.Pet./1345/2019	PIUSH AGARWAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR P SHARMAH (R2) MR P SONOWAL (R2) PP, ASSAM
3	Crl.Pet./106/2020	PIUSH AGARWAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR P SHARMAH MR P SONOWAL PP, ASSAM
4	Crl.Pet./575/2020 WITH LCR 4 FILES	BIPUL ROY Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR D BORAH	PP, ASSAM
5	Crl.Rev.P./41/2022 WITH LCR 1 FILE	MD. RAFIQUIL ISLAM Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	MR A U AHMED (R2, LEGAL AID COUNSEL) PP, ASSAM
6	Crl.A./257/2022	BABUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
7	Crl.A./263/2022	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	MR. A BORO (R-2) PP, ASSAM
8	Crl.A./263/2022	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
8	Crl.Rev.P./277/2022	RIZWAN KHAN AND ANR. Versus ISBAH KHAN @ SAFEENA SULTANA @ GURIYA AND ANR. A	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	MR. A M BORA (R-1) MR D GOGOI (R-1) MR. V A CHOWDHURY (R-1) PP, ASSAM
9	Crl.A./279/2022 WITH LCR 5 FILES, FIXED	AGWMA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	PP, ASSAM

	WITH I.A.(CrI.)/664/2022 in CrI.A./279/2022	AGWMA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	PP, ASSAM
10	CrI.A./345/2022	BHUSAN JYOTI SAHARIA (ON THE DEATH OF BHUPENDRA SAHARIA, HIS SON) Versus DIPJYOTI SAHARIA	MR H R A CHOUDHURY	
11	CrI.A./347/2022	NURUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A DHAR	PP, ASSAM
	WITH I.A.(CrI.)/826/2022 in CrI.A./347/2022	NURUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A DHAR	PP, ASSAM
12	CrI.Pet./512/2022 WITH LCR 3 FILES	ABDUL JALIL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	MR F KHAN (r-2) MR U CHAUDHURY (r-2) MS BISMITA BARMAN (r-2) PP, ASSAM
13	CrI.Pet./618/2022	GOURISH NAIDING Versus THE STATE OF ASSAM AND ANR	MR. M MAHANTA MR. P K MUNIR MR. A GAYAN	N K NEOG (R-2) MR. M DAS (R-2) PP, ASSAM
14	CrI.Pet./971/2022 WITH LCR 3 FILES	TANCHENG PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI	MR. A GOHAIN (R-2) MR. S DIHINGIA (R-2) PP, ASSAM
ORDERS				
15	CrI.Pet./567/2014 WITH LCR 1 FILE	SMTI MADHU BAID JAIN Versus THE STATE OF ASSAM AND 2 ORS	MR.A SARMA MR.R DE MR.K KALITA MS.P KHOUND	MR.A M BORA MR.D GOGOI MS.C CHOUDHURY PP, ASSAM
	WITH I.A./108/2015 in CrI.Pet./567/2014	SMTI MADHU BAID JAIN Versus THE STATE OF ASSAM AND 2 ORS	MR.A SARMA MR.R DE MR.K KALITA MS.P KHOUND	MR.A M BORA MR.D GOGOI MS.C CHOUDHURY PP, ASSAM
16	I.A.(CrI.)/621/2017 in CrI.A./299803/2017	CENTRAL BUREAU OF INVESTIGATION Versus AMARJYOTI BEZBARUAH and 15 ORS,	MR. S C KEYAL SC, CBI	S K LAHKAR MR S DAS (R-4,5,8) MR. A K PURKAYASTHA(R-8) D TALUKDAR MR. M K MAJUMDAR(R-8) MR. G CHOUDHURYR-6and7, 9 to 16 P CHOUDHURY MR. K K GOSWAMI(R- 6&7, 9 to 16)
	WITH CrI.A./299803/2017 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION Versus SHRI AMARJYOTI BEZBARUAH and 15 ORS	MR.S C KEYAL	
	WITH CrI.L.P./85/2017	CENTRAL BUREAU OF INVESTIGATION Versus AMARJYOTI BEZBARUAH and 15 ORS,	MR.S C KEYAL SC, CBI	MR S DAS MR. G CHOUDHURY(R-6&7, 9 to 16) MR.K K GOSWAMIR-6and7, 9 to 16 PP, ASSAM
17	CrI.Pet./830/2018	ALI AKBAR Versus THE STATE OF ASSAM AND ANR.	MS. B MAHANTA MS. B BHUYAN MS N ISLAM MS. L ISLAM	PP, ASSAM
18	I.A.(CrI.)/373/2021 in CrI.Rev.P./6505/2021	JOY KANT DAS Versus GUDIA KUMARI DAS	MR. P C DEY MR. K KALITA	MS. K PHUKAN (Legal aid counsel)

	WITH Crl.Rev.P./6505/2021 (Filing Number)	JOY KANT DAS Versus GUDIA KUMARI DAS -E	MR. P C DEY	
19	Crl.L.P./33/2022 WITH OFFICE NOTE in Crl.A./4204/2022 WITH Crl.A./4204/2022 (Filing Number)	KAMAKHYA POLY INDUSTRIES Versus LAL BABU RAMJI	MR. D K KOTHARI MR P DAS MR P PRAWAR	MS R BARUAH
20	Crl.Rev.P./134/2022 WITH LCR 2 FILES, B/O	KAMAKHYA POLY INDUSTRIES Versus LAL BABU RAMJI E ANITA DAS Versus BISHU DAS	MR P DAS MR C GOSWAMI	
21	Crl.Pet./157/2022 WITH LCR 1 FILE	BIPUL HAZARIKA @ BIPUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR	PP, ASSAM
22	Crl.Pet./223/2022 WITH LCR 1 FILE	DR. MANIK HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI	PP, ASSAM
23	Crl.A./311/2022 WITH OFFICE NOTE, LCR 6 FILES WITH I.A.(Crl.)/736/2022 in Crl.A./311/2022	MD. KHALIL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT	PP, ASSAM
24	Crl.Pet./340/2022 WITH LCR 2 FILES, B/O	PRABIN CH. SARMA @ PRABIN SARMA AND ANR. Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
25	Crl.Rev.P./484/2022 WITH LCR 2 FILES	ADITYA KUMAR GUPTA Versus SRIMATI SABITA GUPTA	MR S N KRISHNATRAYA MR R YASIN	MR. S ISLAM MR A HAWARI
26	Crl.Rev.P./498/2022 WITH LCR 3 FILES	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MS. M MEDHI	PP, ASSAM
27	Crl.Rev.P./553/2022 WITH LCR 2 FILES	RITUPON HAZARIKA Versus POPY BORAH HAZARIKA	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	
28	I.A.(Crl.)/650/2022 WITH OFFICE NOTE in CRL.A(J)/8293/2022 WITH CRL.A(J)/8293/2022 (Filing Number)	MUM BARMAN @ KALE . Versus THE STATE OF ASSAM AND ANR .	MS. M BARMAN	PP, ASSAM
29	I.A.(Crl.)/706/2022 WITH LCR 4 FILES, P.B.-1 in CRL.A(J)/112/2019 WITH CRL.A(J)/112/2019	MUM BARMAN @ KALE . Versus THE STATE OF ASSAM AND ANR . F PRAFULLA BORO Versus THE STATE OF ASSAM,	MS. M BARMAN	PP, ASSAM
30	I.A.(Crl.)/825/2022 WITH LCR 2 FILES in Crl.Pet./564/2022 WITH Crl.Pet./564/2022	PRAFULLA BORO Versus THE STATE OF ASSAM SAZZID ALOM AND ANR Versus JAMIRAN BIBI	MR A HUSSAIN, LEGAL AID COUNSEL MR. R DE MR. P NEOG	PP, ASSAM MS. T SOM
31	I.A.(Civil)/3834/2022 in CRP/33/2022	SAZZID ALOM AND ANR Versus JAMIRAN BIBI BAKHAL RAMCHYARI Versus THE ROYAL INSURANCE CORPORATION OF BHUTAN AND 3 ORS.	MS. T KALITA MR. R DE MR. P NEOG MRS. K SARMA MR I HAQUE	MS. T SOM MS. A BEGUM MR. P TELI DY.S.G.I.

	WITH CRP/33/2022	BAKHAL RAMCHİYARI Versus THE ROYAL INSURANCE CORPORATION OF BHUTAN AND 2 ORS.	MR I HAQUE	
32	I.A.(Civil)/3837/2022 in MACApp./1189/2021	JAKIR HUSSAIN Versus ZIAUR RAHMAN AND 3 ORS.	MR. A K GUPTA MR H J TAMULI MR. R S MISHRA	
	WITH MACApp./1189/2021 (Filing Number)	JAKIR HUSSAIN Versus ZIAUR RAHMAN AND 3 ORS. B	MR. A K GUPTA	
33	I.A.(Civil)/3841/2022 in MACApp./15264/2019	PROJEK RABHA @ PRAJEET RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS .	MR. DITUL DAS MR. B J TALUKDAR	
	WITH MACApp./15264/2019 (Filing Number)	PROJEK RABHA @ PRAJEET RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
34	I.A.(Civil)/3844/2022 in MACApp./15265/2019	KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS MR. B J TALUKDAR	
	WITH MACApp./15265/2019 (Filing Number)	KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
<u>HEARING</u>				
35	CrI.Rev.P./422/2015 B/O(FIRST WEEK OF JAN 22)	RANJIT BORAH Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MS.B CHOUDHURY MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY MS.D KALITA	MR.A K BHUYAN MR.N BORAH MS.N CHOUDHURY MS.M BORAH RC, CBI
36	CrI.Pet./525/2022 WITH LCR 1 FILE, FIXED	DHANPATI DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MS P SARMA MS N HASAN MR K U AHMED	MRS R KAKATI(R-2) MS. M PATHAK(R-2) MS. N BARMAN(R-2) PP, ASSAM
37	CrI.Pet./773/2022 WITH LCR 1 FILE, B/O	PINTU SARKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS C BURAGOHAIN	MR. P K MUNIR MR. A. GAYAN PP, ASSAM
<u>STAY MATTERS</u>				
38	CrI.Pet./339/2012	JAIDEEP BHUYAN Versus THE STATE OF NAGALAND AND ANR	MR.S KALITA MR.G SOREN MR.T H HAZARIKA MR.M CHETIA MR.T BARUAH MS.P BARUAH MR.A BARUAH MS.R GOGOI MR.A RASHID MR.N P DUWARAH	MR.M SARANIA MR.S AHMED GA, NAGALAND
39	CrI.Pet./1247/2018 WITH LCR 1 FILE	RAKESH G. MOMIN Versus THE STATE OF ASSAM AND ANR	MR. U HAZARIKA MRS R DEKA MS. T SOM MR H DAS	MR. B D DEKA (OP2) MR. M DAS (OP2) N CHAUDHURY (OP2) PP, ASSAM
40	CrI.Pet./261/2019 WITH LCR 1 FILE	SANJIB BHATTACHARJEE Versus UNION OF INDIA	MS. P BARUAH MS G SARMAH	MR. K K PARASAR (C.G.C.) ASSTT.S.G.I.
41	CrI.Pet./545/2019	PARAN JYOTI BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. A DAS	MS. B TALUKDAR MR. R R KAUSHIK MS. M DUTTA PP, ASSAM

42	Crl.Pet./831/2019 WITH LCR 1 FILE	SHANTANU DUTTA CHOUDHURY Versus SMTI PROTIVA DUTTA CHOUDHURY	MR. S C BISWAS MR. R M CHOUDHURY MR. F A HASSAN MS. S F MAITAI MS D CHOWDHURY	
43	Crl.Pet./715/2022 WITH LCR 4 FILES	NIMSHA KHAN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. T DEURI MR D KALITA	PP, ASSAM
44	WITH Crl.Pet./716/2022	IMTAJ KHAN Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. T DEURI MR D KALITA	PP, ASSAM
45	Crl.Pet./1004/2022	SUPRIO GHOSE @ SUPRIYO GHOSH Versus THE STATE OF ASSAM AND ANR.	MR S A SIKDER	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3790/2022	FUJAIEL AHMED @ RAJIB AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR. I U CHOWDHURY MR. A. HUSSAIN	PP, ASSAM
ORDERS				
2	MACApp./139/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus KUNJA RABHA and 5 ORS.	MR.A DUTTA MRS.P M DUTTA	MR H BURAGOHAIN (R4) MR S S SHARMA (R4) MS L SHARMA (R4) MR.B C DEKA MR.H GOGOI(R. 1.) MR.H DAS R. 1.
	WITH I.A.(Civil)/957/2017 in MACApp./139/2017	THE ORIENTAL INSURANCE CO. LTD. Versus KUNJA RABHA and 5 ORS.	MR.A DUTTA MRS.P M DUTTA	MR.H GOGOIR. 1. MR.H DAS(R. 1.)
3	I.A.(Civil)/449/2019 in MACApp./11942/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAJESH JAIN @ RAJESH KR. JAIN AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./11942/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAJESH JAIN @ RAJESH KR. JAIN AND ANR		
4	I.A.(Civil)/3671/2019 WITH LCR FILES in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
	WITH MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R5) MR. R K BHATRA (R5) MR A A DEWAN (R2) MR. N ISLAM (R4) MR. R ISLAM (R2) MS. D GHOSH (R1) MR R B ISLAM (R4) MR. M ISLAM (R1) MS. P HUJURI (R5) MR. M A AHMED (R4)

	WITH I.A.(Civil)/3672/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3673/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
5	WITH MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R6) MR. R K BHATRA (R6) MR A A DEWAN (R2) MR. N ISLAM (R4) MS. M BARMAN (R1) MR. R ISLAM (R2) MR R B ISLAM (R4) MR. M ISLAM (R1) MS. P HUJURI (R6) MR. M A AHMED (R4)
	WITH I.A.(Civil)/3663/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3664/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3665/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
6	I.A.(Civil)/80/2020 in MACApp./16585/2019	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITEN DAS AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. P C DEY (R1)
	WITH MACApp./16585/2019 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITEN DAS AND 3 ORS		
7	WITH MACApp./16587/2019 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI SOHAN DAS @ HUN DAS AND 3 ORS		
	WITH I.A.(Civil)/34/2020	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI SOHAN DAS @ HUN DAS AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
8	WITH MACApp./16588/2019 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI SOHAN DAS @ HUN DAS AND 3 ORS		
	WITH I.A.(Civil)/33/2020	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI SOHAN DAS @ HUN DAS AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
9	WITH MACApp./16589/2019 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITEN DAS AND 3 ORS		

	WITH I.A.(Civil)/443/2020	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITEN DAS AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
10	CO/55/2022 WITH LCR in MACApp./207/2019 WITH MACApp./207/2019	MUSSTT. MARUFA BEGUM Versus NEW INDIA ASSURANCE CO. LTD.	MR. M TALUKDAR	
		NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT MARUFA BEGUM AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R1) MR. A ALAMGEER MS. R KALITA (R3) MR. A ALAM (R2) MR. A SHAKIL (R1)
11	I.A.(Civil)/3264/2022 WITH LCR 2 FILES in MACApp./664/2017 WITH MACApp./664/2017	ANU HAZARIKA @ ANU HAZARIKA DUTTA AND 2 ORS. Versus RELIANCE GEN. INS CO. LTD. AND 4 ORS.	MR D MONDAL	
		THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI ANU HAZARIKA and 7 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
	WITH CO/13121/2022 (Filing Number) in MACApp./664/2017	ANU HAZARIKA @ ANU HAZARIKA DUTTA AND 2 ORS. Versus RELIANCE GEN. INS CO. LTD. AND 4 ORS. B	MR D MONDAL	
12	I.A.(Civil)/3854/2022 in MACApp./12399/2019 WITH MACApp./12399/2019 (Filing Number)	SMTI. ANKITA RABHA AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LIMITED AND ANR.	MR. DITUL DAS MR. B J TALUKDAR	
		SMTI. ANKITA RABHA AND 2 ORS Versus NEW INDIA ASSURANCE COMPANY LIMITED AND ANR		
HEARING				
13	MACApp./184/2016 WITH LCR 1 FILE WITH I.A.(Civil)/817/2016 in MACApp./184/2016	ORIENTAL INSURANCE CO. LTD. Versus SAHIDA BIBI and 5 ORS.	MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR.H RAHMAN MR.A J SARMA MR.M DUTTA MD.A KHAN MR.P D NAIR MR G ALAM
		ORIENTAL INSURANCE CO. LTD. Versus SAHIDA BIBI and 5 ORS.	MS. M CHOUDHURY MR. M CHOUDHURY MR. S DUTTA	MR. H RAHMAN MR. A J SARMA MR. M DUTTA MD. A KHAN MR. P D NAIR MR G ALAM
14	MACApp./69/2017 WITH LCR 2 FILES	MUSTT REJINA BEGUM Versus RAKHI BHAWAL and ANR	MR.S C BISWAS MR.R DE MS.U NANDA MR.D BANIA	MR. U K DUTTA MR. B KASHYAP MR K BORAH
15	MACApp./236/2017 WITH LCR 3 FILES	THE RELIANCE GENERAL INSURANCE CO. LTD Versus MRS KAMALA BEGUM and 8 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR K BHUYAN MR. S S RAHMAN
16	MACApp./458/2018 WITH LCR	THE NATIONAL INSURANCE CO. LTD Versus SANOWARA BIBI and 4 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A A R KARIM MR. A DEB

17 MACApp./735/2018
WITH LCR

SRI BISHAL DAS
Versus
SRI RAJIB TOSHA AND 2 ORS

MR A C BORBORA
MRS. R BORBORA
MR. M SMITH
MR. N SAIKIA

MR. A DUTTA (R2)
MR. A K DUTTA (R1)
MR. J M DAS (R1)
MRS. P M DUTTA (R2)

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
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8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3670/2022	ANISUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<u>MOTION</u>				
2	Crl.Rev.P./603/2022	SAMPA BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. DILIP DEY MS T NANDI	PP, ASSAM
3	Crl.Rev.P./604/2022	IYANUR HAQUE Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
4	Crl.Rev.P./605/2022	JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM
5	Crl.Rev.P./606/2022	AKLIMA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR MR G CHAMUAH	PP, ASSAM
6	Crl.Rev.P./607/2022	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
7	Crl.Rev.P./608/2022	ABDUL FATTA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
8	Crl.Rev.P./609/2022	TIKEN DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MR. P TELI	PP, ASSAM
9	Crl.Rev.P./610/2022	KUSHAL DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM
10	Crl.Rev.P./611/2022	HAFIZUR RAHMAN Versus MISS SAMSUN NEHAR	MR. R ALI H A AHMED MR A S SK	
11	Crl.Rev.P./612/2022	MD. SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM

12	Crl.Rev.P./613/2022	SALIM UDDIN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
13	Crl.Pet./1338/2022	BHUMIKA KHANIKAR Versus THE STATE OF ASSAM AND ANR.	MR. U J SAIKIA MS M DAS	PP, ASSAM
14	Crl.Pet./1342/2022	NAJAKAT HUSSAIN @ JENISH KHAN AND ANR. Versus THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
15	Crl.Pet./1343/2022	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
16	Crl.Pet./1344/2022	SALIM Versus THE STATE OF ASSAM AND ORS.	MR. H ALI MR. D BORA	PP, ASSAM
17	Crl.Pet./1345/2022	DEBAJIT DEORI Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
18	Crl.Pet./1348/2022	INDARJEET KAUR SAHNI Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
19	AB/3714/2022	MD. JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A HUSSAIN	PP, ASSAM
20	AB/3767/2022	AJJ ALI @ AZIZUL Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI M.A. BEGUM MS. S. KAR	PP, ASSAM
21	AB/3774/2022	RAFIKUL HUSSAIN Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI M.A. BEGUM MS. S. KAR	PP, ASSAM
22	AB/3777/2022	JAHER ALI Versus THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA	PP, ASSAM
23	AB/3824/2022	BANKIM BRAHMA Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI	PP, ASSAM
<u>ADMISSION</u>				
24	Crl.Rev.P./194/2017 FIXED	ZAHIDUZZAMAN Versus KHUSHIDA PARVEEN PRODHANY	MR.M U MAHMUD MR.S ISLAM MS.C KALITA MR.S HAQUE MS.A DAS MR.M ALI	MSK GOSWAMI MR.R GOSWAMI MS.P KALITA
25	Tr.P.(Crl.)/16/2020	DIPALI SWARGIARY AND ANR. Versus THE STATE OF ARUNACHAL PRADESH AND ANR.	MR. M BISWAS MR. T CHUTIA	MR G J SAIKIA (R2) MR S DAS (R2) PP, A P
26	Tr.P.(Crl.)/9/2022	JINA BEGUM Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	MR S N KRISHNATRAYA MR R YASIN PP, ASSAM
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./3437/2022 FIXED	JIYAUER KHAN Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/3020/2022 FIXED	MD ASRAFUL ALI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID	PP, ASSAM

29	AB/3160/2022	HOSEN ALI @ MD. HOSEN ALI AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
30	AB/3233/2022	MIZANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
31	AB/3518/2022	AHAMMAD ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A K AHMED MR. N HUSSAIN	PP, ASSAM
32	AB/3541/2022	SUNDAR PEGU Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
33	AB/3554/2022	ABDUL KADER JILANI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
34	AB/3600/2022	RONAK AGARWAL AND 4 ORS Versus THE STATE OF ASSAM	MR. D KALITA MS K GURUNG MS A KALITA	MR S DUTTA MS. N MODI PP, ASSAM
35	AB/3632/2022	EAJUR ALI @ EJUR ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
36	AB/3633/2022	KURBAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
37	AB/3665/2022	JABBAR ALI AND ANR Versus THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
ORDERS				
38	CRL.A(J)/29/2020	SANAKA LAJONG Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
39	Tr.P.(CrI.)/18/2022	BINAY DEOGAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED	PP, ASSAM
40	I.A.(CrI.)/532/2022 in Tr.P.(CrI.)/14/2022	MD. FIROJ ALI Versus THE STATE OF ASSAM AND ANR	MS. J PAUL	PP, ASSAM
	WITH Tr.P.(CrI.)/14/2022	MD. FIROJ ALI Versus THE STATE OF ASSAM AND ANR	MS. J PAUL MS. S AHMED	PP, ASSAM
41	CrI.Rev.P./571/2022 FIXED	SHAHANOR TALUKDAR Versus JULHASH TALUKDAR	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	
42	I.A.(CrI.)/839/2022 in CrI.Rev.P./10748/2022	MD. MESER ALI @ BATAHU Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	PP, ASSAM
	WITH CrI.Rev.P./10748/2022 (Filing Number)	MD. MESER ALI @ BATAHU Versus THE STATE OF ASSAM AND ANR (E)	MR. B D KONWAR SR. ADV.	
43	I.A.(CrI.)/840/2022 in CrI.Rev.P./10885/2022	MAYA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI J RABHA MS T WAPANGLA	PP, ASSAM
	WITH CrI.Rev.P./10885/2022 (Filing Number)	MAYA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND ANR. E	MR. T DEURI	
44	I.A.(CrI.)/842/2022 in CrI.Rev.P./10789/2022	NAVAJIT KUMAR DEKA @ NABAJIT KUMAR DEKA Versus TRISHNA DAS	J U AHMED MR. N K MURRY MR S A REEYAZ	

WITH
Crl.Rev.P./10789/2022
(Filing Number)

NAVAJIT KUMAR DEKA@NABAJIT
Versus
TRISHNA DAS B

J U AHMED

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